



सत्यमेव जयते

## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">PIL/47/2020</a>	JEEVAN MUNDA <b>Versus</b> THE UNION OF INDIA AND 34 ORS.	MR. K N CHOUDHURY	MR C BARUAH (R-2 & 3) GA, ASSAM MR D DAS (r-34) SC, NHAI MR. B CHAKRAVARTY (R-34) MR N N UPADHYAYA MR. B PATHAK MR. M KALITA (R14, R16-R18, R20, R24, R25, R35) MR. K K PARASAR MR. B B KAKATI MR. R THADANI (R14, R16-R18, R20, R24, R25, R35) MR. J HATIMURIA MR B HAZARIKA ASSTT.S.G.I. MR. A PHUKAN (R14, R16-R18, R20, R24, R25, R35) SC, K A A C
	<b>WITH</b> <a href="#">I.A.(Civil)/37/2021</a> <b>in</b> PIL/47/2020	PRINCIPAL SECY. TO THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 5 ORS. <b>Versus</b> JEEVAN MUNDA	SC, K A A C	MR. K N CHOUDHURY
2	<a href="#">WA/287/2023</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> DIPAK GOGOI AND 4 ORS.	GA, ASSAM	
	<b>WITH</b> <a href="#">I.A.(Civil)/3787/2023</a> <b>in</b> WA/287/2023	STATE OF ASSAM AND ANR <b>Versus</b> DIPAK GOGOI,	MR. D NATH	
	<b>WITH</b> <a href="#">I.A.(Civil)/1396/2024</a> <b>in</b> WA/287/2023	BACCHU DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU GA, ASSAM

3	<a href="#">PIL/14/2024</a> FIXED	NORTH EAST ECO DEVELOPMENT SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
4	<a href="#">Cont.Cas(C)/142/2024</a>	SALAM UDDIN KHAN <b>Versus</b> THE CHIEF GENERAL MANAGER (HRA) AND ANR.	MR. R P SARMAH MS. T SOM MR. P TELI	
5	<a href="#">WA/316/2024</a>	THE FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> JAYANTA MOHAN SINGHA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	
6	<a href="#">Cont.Cas(C)/493/2024</a>	SHIBDAS SEN AND 5 ORS <b>Versus</b> NARAYAN KONWAR IAS AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	
7	<a href="#">I.A.(Civil)/2191/2024</a> in WA/7616/2024	LAIBANAN PHONGLO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. S P DAS	SC, AG SC, IRRIGATION SC, FINANCE SC, NCHAC
	<b>WITH</b> <a href="#">WA/7616/2024</a> (Filing Number)	LAIBANAN PHONGLO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS E	MR. P J SAIKIA	
8	<a href="#">I.A.(Civil)/2322/2024</a> FIXED in WA/8246/2024	N F RAILWAY <b>Versus</b> STATE OF MIZORAM AND ORS	MR. S K MEDHI	GA, MIZORAM
	<b>WITH</b> <a href="#">WA/8246/2024</a> (Filing Number)	N F Railway <b>Versus</b> The State Of Mizoram	SANJAY KUMAR MEDHI	
	<b>WITH</b> <a href="#">I.A.(Civil)/8288/2024</a> (Filing Number)	N F Railway <b>Versus</b> The State Of Mizoram	SANJAY KUMAR MEDHI	
9	<a href="#">Cont.Cas(C)/21/2025</a>	KAMALA KANTA PHUKAN @ KAMALA PHUKAN <b>Versus</b> NARAYAN KONWAR, IAS AND ANR	MR. S K SINGHA MR. M K NEOG	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
10	<a href="#">WA/382/2024</a>	STATE BANK OF INDIA AND 2 ORS. <b>Versus</b> JYOTI BEZBARUAH GOSWAMI AND 4 ORS. E	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	MR. P HAZARIKA(R-3) MR G GOSWAMI (R-4) MR. H S BORAH (R-3) SC, BSNL
11	<a href="#">WA/411/2024</a>	SAHADA BEGUM CHOUDHURY <b>Versus</b> MALABIKA DAS AND 4 ORS	MR. M DUTTA MR. M A CHOUDHURY	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3737/2024</a> in WA/411/2024	SAHADA BEGUM CHOUDHURY <b>Versus</b> MALABIKA DAS AND 4 ORS	MR. M DUTTA MR. M A CHOUDHURY	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI FOR CAVEATOR
12	<a href="#">WA/424/2024</a> B/O	SARADA KR HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BURAGOHAIN MR. M KHAN MR. M KHAN MS J AKTAR	MR. I H SAIKIA (r-5) MR. B BORAH (r-5) MR. K KALITA (r-5) MR K KASHYAB (r-5) MS L HMAR (r-5)
	<b>WITH</b> <a href="#">I.A.(Civil)/3944/2024</a> in WA/424/2024	SARADA KR HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BURAGOHAIN MR. M KHAN MR. M KHAN MS J AKTAR	MR. I H SAIKIA (r-5) MR. B BORAH (r-5) MR. K KALITA (r-5) MR K KASHYAB (r-5) MS L HMAR (r-5)

13	<a href="#">WA/436/2024</a> B/O	RIAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR. M KHAN MS J AKTAR K MAINUDDIN	
	<b>WITH</b> <a href="#">I.A.(Civil)/4068/2024</a> in WA/436/2024	RIAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR. M KHAN MS J AKTAR K MAINUDDIN	
		<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>		
14	<a href="#">WA/262/2024</a>	THE STATE BANK OF INDIA AND 2 ORS <b>Versus</b> OLYMPIA ROY AND ANR	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR G GOSWAMI FOR CAVEATOR
15	<a href="#">WP(C)/5116/2024</a>	GIRISH KUMAR AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR B SHARMA MR S SHARMA N. UDDIN M AHMED MR. M HASSAN	DY.S.G.I.
		<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>		
16	<a href="#">WA/327/2022</a> FIXED	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. <b>Versus</b> ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	MR. A GOYAL MR. A GOYAL MR. A CHOUDHURY MR. A CHOUDHURY
	<b>WITH</b> <a href="#">WA/15933/2022</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> SWETA DIDWANIA (A)	MR. B GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3245/2024</a>	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> SWETA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	MR. A GOYAL
18	<a href="#">WA/15935/2022</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> USHA DEVI AGARWAL (B)	MR. B GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3253/2024</a>	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> USHA DEVI AGARWAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	MR. G AGARWAL
19	<a href="#">WA/15936/2022</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> SANDEEP AGARWAL (E)	MR. B GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3249/2024</a>	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> SANDEEP AGARWAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. G AGARWAL
20	<a href="#">WA/15937/2022</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> BANDANA AGARWAL (A)	MR. B GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3243/2024</a>	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> BANDANA AGARWAL	MR. D SAIKIA MR. B GOGOI MR M BHUYAN	MR. G AGARWAL

21	<b>WITH</b> <a href="#">WA/15938/2022</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> NIRMALA DIDWANIA (B)	MR. B GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3244/2024</a>	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> NIRMALA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. A GOYAL MR. DIVYANSH RATHI
22	<b>WITH</b> <a href="#">WA/15940/2022</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> SANJAY AGARWAL (E)	MR. B GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3247/2024</a>	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> SANJAY AGARWAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. G AGARWAL
23	<b>WITH</b> <a href="#">WA/1429/2023</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA <b>Versus</b> KANTA DIDWANIA H	MR. B GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3630/2024</a>	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> KANTA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	
24	<b>WITH</b> <a href="#">WA/1431/2023</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. <b>Versus</b> SUNITA AGARWAL B	MR. B GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3550/2024</a>	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. <b>Versus</b> SUNITA AGARWAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR. DEBANUJ DUTTA	MR. G AGARWAL
25	<b>WITH</b> <a href="#">WA/402/2024</a>	THE SECURITIES AND EXCHANGE BOARD OF INDIA <b>Versus</b> ROSHNI DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN MR. DEBANUJ DUTTA	
26	<b>WITH</b> <a href="#">WA/403/2024</a>	THE SECURITIES AND EXCHANGE BOARD OF INDIA <b>Versus</b> KAVITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	
27	<a href="#">WA/135/2024</a>	SHASHINDRA NATH BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. S BISWAKARMA MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, APSC MR. H R DAS (R-10) SC, WPT AND BC
28	<a href="#">WA/214/2024</a> CAVT. NO.05842/024,	CHARAN RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MR H DAS MR Y. BARBHUIYA	MR. N HAQUE MR K UDDIN MR. P SARMA, SC, AFDC MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN FOR CAVEATOR
29	<a href="#">WP(C)/6324/2024</a> FIXED	RAJIB ROBIDAS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. B K DAS MR H P GUWALA MR. I J SINGPHO	DY.S.G.I.

**- ADMISSION WITH NOTICE SERVED - REPLY FILED -**

30	<a href="#">PIL/68/2023</a>	SANDEEP CHAMARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S CHAMARIA PETITIONER IN PERSON	MR. K N CHOUDHURY (R-3,4,5,6) MR. B K MAHAJAN (R-3,4,5,6) GA, ASSAM MR. D K DAS (R-3,4,5,6) MR. P MAHANTA (R-7) MR P P MEDHI (R-3,4,5,6)
31	<a href="#">WP(C)/5797/2023</a> CAVT. NO.08912/023,	EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS <b>Versus</b> DR. KARABI KALITA AND ANR	MR. P KALITA (P-5) MR. K BAISHYA	MR R SHARMA MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI (r-1) S RABHA (r-1) DY.S.G.I. FOR CAVEATOR
32	<a href="#">WP(C)/6340/2023</a> WITH LCR - TWO FILES	UNION OF INDIA AND 5 ORS. <b>Versus</b> SRI RAHIM UDDIN BARBHUIYA	MR. B CHAKRAVARTY SC, C.G.C.	DR G J SHARMA MR S NATH
33	<b>WITH</b> <a href="#">WP(C)/4749/2024</a>	UNION OF INDIA AND 5 ORS. <b>Versus</b> ASHIM BISWAS	MR. B CHAKRAVARTY	MR S NATH MS R MEDHI
34	<a href="#">WA/5/2024</a>	NIBON CHANDRA DAS AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E
35	<a href="#">WP(C)/2851/2024</a>	ARUNAS SNACK PRODUCT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
36	<a href="#">WP(C)/3602/2024</a> FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/3720/2024</a> in WP(C)/3602/2024	UNION OF INDIA <b>Versus</b> SRI NABAJIT BARUA	MR. B CHAKRAVARTY  BIPLAV CHAKRAVARTY	DR G J SHARMA(R-1) MR D N SARMA(R-1)
<b>HEARING</b>				
37	<a href="#">WP(C)/2518/2016</a> WITH AFFIDAVIT FILE	THE UNION OF INDIA <b>Versus</b> MD. SOHRAB ALI and 27 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
38	<a href="#">WP(C)/259/2017</a>	SRI HARIHAR BARMAN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
39	<a href="#">C.Ex.App./8/2020</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1980/2020</a> in C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH <b>Versus</b> M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA  MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
40	<a href="#">ITA/4/2023</a>	SINU SONTALIA <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX
41	<a href="#">WA/4/2023</a>	FOOD CORPORATION OF INDIA AND 2 ORS. <b>Versus</b> PRADIP KUMAR RAY	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MS P AGARWAL (AS LEGAL-AID-COUNSEL)

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/50/2025</a> FIXED	PARBIN SULTANA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM SC, FOREST SC, REVENUE SC, P C B A
2	<a href="#">WP(C)/78/2025</a> FIXED	KUSHAL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB	GA, ASSAM SC, EXCISE DEPTT.
3	<a href="#">WP(C)/211/2025</a> FIXED	RAHUL BRAHMA BORDHAN <b>Versus</b> BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. B GOGOI MR. A SARMAH	GA, ASSAM SC, BTC SC, FISHERY
4	<a href="#">WP(C)/336/2025</a>	BISHNULAL DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, AFDC
5	<a href="#">WP(C)/339/2025</a>	RAJU ALI <b>Versus</b> OIL AND NATURAL GAS CORPORATION LIMITED AND 4 ORS	MS M HAZARIKA MS. S NEWAR MS V V THANYU	
<b>ADMISSION</b>				
6	<a href="#">WP(C)/1740/2019</a>	M/S. PURKAYASTHA ADVERTISING AGENCY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. S C BISWAS MS J BORAH	GA, ASSAM MR SISHIR DUTTA (R5) MR. C SHARMA (R5) MR. S DUTTA (R5)
7	<a href="#">WP(C)/1898/2022</a>	JALJALI RIVER BRIDGE COMMITTEE CUM DALONG NIRMAN AND PARICHALANA SAMITEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S Ali MR. R M DEKA	GA, ASSAM SC, PWD SC, IWT
8	<b>WITH</b> <a href="#">WP(C)/339/2022</a>	JALJALI RIVER BRIDGE COMMITTEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, PWD SC, IWT

9	<a href="#">WP(C)/3548/2022</a>	PURVANCHAL COMMUNICATION PVT LTD AND ANR <b>Versus</b> FOOD CORPORATION OF INDIA AND 5 ORS	MR S SARMA MR. J DEKA MR. R DUBEY MR. S K DEKA MS. A B KAYASTHA MR. A N I HUSSAIN MR. A GAUTAM	MR. T K BHUYAN SC, F C I
10	<a href="#">WP(C)/3785/2022</a>	PROMOD HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K GOSWAMI MRS L BORUAH MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, FOREST
11	<a href="#">WP(C)/7559/2022</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, PWD
12	<a href="#">WP(C)/515/2023</a>	RAFUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
13	<a href="#">WP(C)/612/2023</a>	NARENDRA NATH SARMAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD
14	<a href="#">WP(C)/1253/2023</a>	M/S RIZA ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR A CHETIA	GA, ASSAM SC, A.H and V. DEPT.
15	<a href="#">WP(C)/2903/2023</a>	M/S RANJIT KAUSHIK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A CHOWDHURY H SAHARIA	SC, FOREST
16	<a href="#">WP(C)/2923/2023</a>	ASSAM WIRE ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
17	<a href="#">WP(C)/2930/2023</a>	M/S NORTHERN SUPPLY AGENCIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
18	<a href="#">WP(C)/2933/2023</a>	M/S ISHANT ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
19	<a href="#">WP(C)/4401/2023</a>	ARUP KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR. R I MONDAL	SC, HEALTH SC, NRHM SC, PWD SC, FINANCE
20	<a href="#">WP(C)/4621/2023</a>	ABI CHANDRA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	SC, HEALTH
21	<a href="#">WP(C)/4948/2023</a>	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR P SARMA	SC, PWD ROAD
22	<a href="#">WP(C)/5006/2023</a>	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S HOQUE MR. M DEKA MR. F A FAROOQUE	GA, ASSAM SC, TRANSPORT
23	<a href="#">WP(C)/5413/2023</a>	MRITUNJOY KUMAR MISHRA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K MIRA MR. H A TALUKDAR	MR. K K PARASAR (R-1-5) DY.S.G.I.
24	<a href="#">WP(C)/5438/2023</a>	SAHADUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, P W D SC, FINANCE
25	<a href="#">WP(C)/5450/2023</a>	SAHADUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE
26	<a href="#">WP(C)/5460/2023</a>	LANKESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE



27	<a href="#">WP(C)/5751/2023</a> CAVT. NO.07312/023,	ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS A HUSSAIN S AHMED	SC, P AND R.D. GA, ASSAM MR. P K ROYCHOUDHURY (r-7) MR. N HAQUE MR. A K AZAD (r-7) FOR CAVEATOR
28	<a href="#">WP(C)/5949/2023</a>	OIL DRILLING AND PRODUCTION WORKERS UNION (ODPWU) AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M BARMAN	GA, ASSAM MR SAURADEEP DEY(R-7)
29	<a href="#">WP(C)/7093/2023</a>	M/S APEEJAY TEA LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM
30	<a href="#">WP(C)/7358/2023</a>	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
31	<a href="#">WP(C)/2242/2024</a> FIXED	DINAMONI HALOI <b>Versus</b> THE CHIEF ENGINEER, WATER RESOURCES DEPTT AND 3 ORS	MS. S CHUTIA MS. P CHUTIA	GA, ASSAM SC, WATER RESOURCE
32	<a href="#">WP(C)/2631/2024</a> FIXED	DINAMANI HALOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S CHUTIA MS. P CHUTIA	GA, ASSAM MR. R. DHAR (SC, HANDLOOM & TEXTILE DEPT.)
33	<a href="#">WP(C)/3981/2024</a>	ABDUL MATIN BORLASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
34	<a href="#">WP(C)/4155/2024</a>	HARAMOHAN SIKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM
35	<a href="#">WP(C)/5772/2024</a> B/O	M/S DAKSIN TITAPANI SAMABAI SAMITI LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI	SC, CO OP GA, ASSAM
36	<a href="#">WP(C)/6177/2024</a> FIXED	RAJIB SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	GA, ASSAM MR. K GOGOI SC, FOREST
<b>ORDERS</b>				
37	<a href="#">WP(C)/1710/2018</a> FIXED	SAHANA BEGUM MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. N H MAZARBHUIYAN MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MR. B P SINHA MR. N H BARBHUIYA(R-9) MR. T A CHOUDHURY (R-9) MS. N.A. LASKAR (R-9) MS. S. DEY(R-9) MS. R SARKAR
38	<a href="#">Cont.Cas(C)/269/2019</a>	HIMU RAJBONGSHI <b>Versus</b> NABAJIT PATHAK	MR. A K DUTTA MR D C NATH MR M MONDAL	MR. A K DAS
39	<a href="#">Cont.Cas(C)/335/2019</a>	RANJU AGARWAL AND ANR. <b>Versus</b> DIPTI DAS AND ANR.	MR. S DEKA MR B DUTTA MS. J BORO MR D TUMUNG	MR K AGARWAL MR. S S ROY (R-2) MR. S BORTHAKUR (R-2) MR D AKRAM
40	<a href="#">Cont.Cas(C)/342/2019</a>	HEMA KANTA DEKA <b>Versus</b> ALOK KUMAR AND 4 ORS	MR. M K SARMAH	
41	<a href="#">Cont.Cas(C)/502/2019</a>	SHIBLAL KUHAR <b>Versus</b> ARUNA RAJORIA, I.A.S. AND ORS.	MD. A. RASHID MR. M HUSSAIN	MR B D DAS MR B D DAS MR. D SAIKIA (R-3.1A) MR. B J TALUKDAR (R-3.1A) MR H K SARMA MRS R DEKA MR. R BORPUJARI (R-3.1A) MR. D THAOSEN (R-3.2B)

42	<a href="#">Cont.Cas(C)/512/2019</a>	NABA KUMAR NATH <b>Versus</b> KAMAL KUMAR BAISHYA	MS. S K NARGIS MS. A MESEN	
43	<a href="#">Cont.Cas(C)/527/2019</a>	M/S. JOGANIAR <b>Versus</b> ANURAG GOEL, IAS	MR. D GOGOI MR. S BARTHAKUR	MR. D SAIKIA MR. D P BORAH
44	<a href="#">Cont.Cas(C)/719/2019</a>	JULHAS UDDIN AND 3 ORS. <b>Versus</b> ALOK KUMAR AND 3 ORS.	MD. A. RASHID MR. M HUSSAIN MR. M ISLAM	MR B D DAS MR H K SARMA MRS R DEKA MS. K PHUKAN
45	<a href="#">Cont.Cas(C)/341/2021</a>	NURUL HAQUE <b>Versus</b> UMANANDA DOLEY, IAS	MR B DAS MR. L K BORAH MR. J PAWE	MR. D SAIKIA (R-1,2) MR. S BORA (R-1,2)
46	<a href="#">Cont.Cas(C)/357/2021</a>	SMTI. THANDEBALA MEDHI AND 4 ORS <b>Versus</b> M S MANIVANNAN, IAS AND ANR.	MR I HAQUE	MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
47	<a href="#">Cont.Cas(C)/377/2021</a>	MADHABI BALA BARMAN <b>Versus</b> ANURADHA ADHIKARI SARMA	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
48	<a href="#">Cont.Cas(C)/253/2024</a> FIXED	SRI HAREN SAIKIA <b>Versus</b> SRI ADI KHAN	MR. J SARMAH MR. A BHATTACHARJEE	SC, FOREST
49	<a href="#">Cont.Cas(C)/579/2024</a>	MUSLIM ALI <b>Versus</b> CHANDAN SARMA AND 3 ORS.	MR P SARMAH	
50	<a href="#">I.A.(Civil)/3297/2024</a> FIXED in WP(C)/4430/2024	THE OIL AND NATURAL GAS CORPORATION LTD AND ORS <b>Versus</b> M/S PRANJAL BP GOHAIN	MR S CHAKRABORTY	MR. K N CHOUDHURY MR. L N DIHINGIA
	<b>WITH</b> <a href="#">WP(C)/4430/2024</a>	M/S PRANJAL BP GOHAIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
51	<a href="#">WP(C)/6353/2024</a>	ALL INDIA RAILWAY TRACKMAINTAINER UNION (AIRTU) AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR B ACHARYYA MS. M ACHARYYA	MRS. R DEVI DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/113/2025</a>	MAHIR ALI @ MOHIBOR SHEIKH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/71/2025</a> <b>in</b> <a href="#">WP(C)/113/2025</a>	MAHIR ALI @ MOHIBOR SHEIKH <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR S ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	<a href="#">WP(C)/335/2025</a>	REENA KHATUN @ RINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	<a href="#">WP(C)/340/2025</a>	AISHA KHATUN @ AYASHA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ADMISSION</b>				
4	<a href="#">WP(C)/1285/2018</a> WITH LCR	NAZIMA BEGUM @ NAZMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MRS. S ROY MS F BEGUM MRS. B CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, FT
5	<a href="#">WP(C)/3729/2018</a> WITH LCR	HATEM ALI @ HATEM ALI SK. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR H AHMED	SC, NRC R6 MR. D BARUAH MS. A VERMA MR J PAYENG SC, F.T R1,3,4 SC, ECI R5

6	<a href="#">WP(C)/3924/2018</a> WITH LCR	PRAMILA BISWAS AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. K K DEY MR V K BAROOAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	<a href="#">WP(C)/3931/2018</a> WITH LCR	ABDUL GAFUR ALI @ ABDUL GAFUR FAKIR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A F N U MOLLAH MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	<a href="#">WP(C)/4922/2018</a> WITH LCR	SABIYA BIBI @ SAKINA KHATUN <b>Versus</b> UNION OF INDIA AND 6 ORS.	MS C M DEKA MR. D HUSSAIN MR. A M ALAMAN MR. A S TAPADER	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
9	<a href="#">WP(C)/5321/2018</a> WITH LCR	MADHU ROY <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. A DEVI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	<a href="#">WP(C)/5595/2018</a> WITH LCR	AYNAL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	<a href="#">WP(C)/6100/2018</a> WITH LCR	SANTO BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR. A M KHAN MD R AMIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	<a href="#">WP(C)/6107/2018</a> WITH LCR	SUFIA KHATOON <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. N H MAZARBHUIYAN MR. D K DEKA MR. K MIRA MS. L WAJEEDA MR. N I MAZARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	<a href="#">WP(C)/6233/2018</a> WITH LCR	TARA BHANU NESSA @ MUSST. TARABANU <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	<a href="#">WP(C)/6271/2018</a> WITH LCR	MALATI BALA SARKAR @ MALATI SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS A BORAH MS. D DUTTA	SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI DBARUAH
15	<a href="#">WP(C)/6298/2018</a> WITH LCR	JALALUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
16	<a href="#">WP(C)/6398/2018</a> WITH LCR	ABDUL HUSSAIN PATWARI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR J C GOGOI MR S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	<a href="#">WP(C)/6408/2018</a> WITH LCR	ULUMAI BHADRA @ BALI BHADRA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR P S DEKA MR. K SARMA MR. T K BANERJEE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

18	<a href="#">WP(C)/6413/2018</a> WITH LCR	ABDUL AZIZ @ A. AZIZ @ AZIZ @ MD. AZIZ ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	<a href="#">WP(C)/6415/2018</a> WITH LCR	NIKHIL CHANDRA BISWA SHARMA @ NIKHIL CHANDRA BISWAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	<a href="#">WP(C)/6446/2018</a> WITH LCR	NUR ISLAM <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. J DEKA MS J A AHMED MS. R DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	<a href="#">WP(C)/6471/2018</a> WITH LCR	JAMIRAN NESSA @ SAMIRON NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR. S M J HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	<a href="#">WP(C)/6476/2018</a> WITH LCR	AYUB ALI <b>Versus</b> UNION OF INDIA AND 5 ORS.	MRS. J DEKA MS J A AHMED MS. R DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
23	<a href="#">WP(C)/6482/2018</a> WITH LCR	JULHAS ALI @ MD. JULHAS CHOUDHARY HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M HOSSAIN MR. W RAHMAN MR. K U AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	<a href="#">WP(C)/413/2021</a> FIXED, WITH LCR	KULA CHANDRA DAS @ KUL CHANDRA DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	<a href="#">WP(C)/6096/2022</a> WITH LCR	SULEMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. B C DAS MS M D MEDHI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	<a href="#">WP(C)/6324/2022</a> WITH LCR	NURUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N H MAZARBHUIYAN MR. M U MAHMUD MS. L WAJEEDA BASANTI CHETIA MRS. M SAIKIA MS. S BIN MR. M H SAIKIA MR. M H SAIKIA MR S H MAHMUD MS D DAS MR S ISLAM MR R I BHUYAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	<a href="#">WP(C)/7632/2022</a> WITH LCR	MD. MAINUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM SC, NRC MR. J HANDIQUE SC REVENUE DEPT GOVT OF ASSAM DY.S.G.I. SC, F.T SC, ECI
28	<a href="#">WP(C)/7812/2022</a> WITH LCR	MUSTT AMBIA BEGUM @ MUSTT AMBIA JAHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

29	<a href="#">WP(C)/8018/2022</a> WITH LCR	BASIRAN BIBI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
30	<a href="#">WP(C)/8179/2022</a> WITH LCR	MUSST JELEKA BIBI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
31	<a href="#">WP(C)/8404/2022</a> WITH LCR	MOZAMMEL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N HOSSAIN MR M MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
32	<a href="#">WP(C)/8410/2022</a> WITH LCR	HAMIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N HOSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	<a href="#">WP(C)/5978/2024</a>	MATIAUR RAHMAN @ MATIUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	DR G J SHARMA	GA, ASSAM DY.S.G.I. SC, ECI
34	<a href="#">WP(C)/6582/2024</a> FIXED	AZIRAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	GA, ASSAM
<b>ORDERS</b>				
35	<a href="#">Review.Pet./68/2020</a> IN WP(C)/7099/2019 (D/O)	YAKUB ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>WITH</b>				
	<a href="#">I.A.(Civil)/266/2021</a> in Review.Pet./68/2020	YAKUB ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
36	<a href="#">Review.Pet./71/2020</a> FIXED, IN WP(C)/6826/2018 (D/O)	MUSSTT. KARIMON NESSA AND 4 ORS <b>Versus</b> UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
37	<a href="#">Review.Pet./22/2021</a> IN WP(C)/883/2020 (D/O)	RAHIM ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H BHUYAN MR. M R Z CHOUDHURY MS F RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
38	<a href="#">Review.Pet./105/2022</a> IN WP(C)/6489/2019 (D/O)	UMESHA KHATUN @ UMESHA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
39	<a href="#">Review.Pet./130/2023</a> IN WP(C)/7739/2019 (D/O)	SAMAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
40	<a href="#">WA/366/2024</a> CAVT. NO.08822/024, FIXED	THE COMPETITION COMMISSION OF INDIA AND 2 ORS <b>Versus</b> STAR CEMENT LTD	D DAS D GUPTA MR. M R BHARALI	DR. ASHOK SARAF GA, ASSAM MR. P DAS MR. Z ISLAM MR. P BARUAH MR. N N DUTTA FOR CAVEATOR

41	<b>WITH</b> <a href="#">WA/367/2024</a> CAVT. NO. 08832/024,	THE COMPETITION COMMISSION OF INDIA AND 2 ORS <b>Versus</b> STAR CEMENT LTD AND 2 ORS	D DAS D GUPTA MR. M R BHARALI	DR. ASHOK SARAF GA, ASSAM MR. P DAS MR. Z ISLAM MR. P BARUAH MR. N N DUTTA FOR CAVEATOR
42	<a href="#">I.A.(Civil)/75/2025</a> FIXED, WITH LCR in WP(C)/6658/2024	NURUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/6658/2024</a>	NURUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
43	<a href="#">I.A.(Civil)/113/2025</a> WITH LCR in WP(C)/6490/2024	SOFIA KHATUN @ SOFIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. U NANDA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/6490/2024</a>	SOFIA KHATUN @ SOFIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. U NANDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/141/2025</a>	KHAIRUN NESSA @ KHAIRUN NAHAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM
2	<a href="#">AB/147/2025</a>	UMAR ALI SHEIKH, <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G CHAMUAH	PP, ASSAM
<b>BAIL HEARING</b>				
3	<a href="#">AB/21/2025</a> FIXED	DILDAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1819/2024</a> FIXED	RINA BEGUM MAJARBHUYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H I CHOUDHURY G UDDIN P ADHIKARI MR REZABUL HOQUE	SC, ELEM. EDU SC, AG
2	<a href="#">WP(C)/5758/2024</a> B/O	ASIF MD. MUSHARAF <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN	SC, ELEM. EDU GA, ASSAM
3	<a href="#">WP(C)/6291/2024</a> B/O	MOZAHAR ALI MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B RAHMAN	SC, SEC. EDU. SC, FINANCE
4	<a href="#">WP(C)/6741/2024</a> FIXED	BILAYET HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, FINANCE
5	<a href="#">WP(C)/6999/2024</a> FIXED	SK. CHAND MAHAMMAD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
6	<a href="#">WP(C)/103/2025</a> FIXED	BIMAL DULAKASHARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM SC, SEC. EDU.
7	<a href="#">WP(C)/173/2025</a> FIXED	BOLIN DAIMARI <b>Versus</b> THE STATE OF ASSAM	MR G BORDOLOI P BARO N J DAIMARI	SC, ELEM. EDU SC, SEC. EDU. SC, BTC
8	<a href="#">WP(C)/285/2025</a>	DR HARI CHANDRA MAHANTA <b>Versus</b> THE DIBRUGARH UNIVERSITY AND ANR	MR. P MAHANTA MR A ATREYA	
9	<a href="#">WP(C)/334/2025</a>	ANJANA KUMARI BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. M A I HUSSAIN MR. S. ALOM	SC, ELEM. EDU SC, BTC SC, WPT AND BC
10	<a href="#">WP(C)/342/2025</a>	ABDUL KADIR BOKSHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, SEC. EDU.
11	<a href="#">WP(C)/343/2025</a>	PRATAP SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, SEC. EDU.
<b>ADMISSION</b>				
12	<a href="#">WP(C)/285/2019</a> FIXED	CHANDAN KUMAR ROY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, ELEM. EDU SC, SSA

13	<a href="#">WP(C)/7341/2021</a> FIXED	MRS. NIRUPAMA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) MR. M SMITH (R-3) MR. N BORPATRAGOHAİN (R-3)
14	<a href="#">WP(C)/825/2023</a> FIXED	ISLAM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
15	<a href="#">WP(C)/2846/2023</a> FIXED	ANOWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM MR. M U MAHMUD (R 8) SC, AG MR S H MAHMUD(r-8) MR S ISLAM(r-8) MR. S. SUR(r-8) MR S AFRIDI (r-8) SC, SEC. EDU. SC, FINANCE
16	<a href="#">WP(C)/4110/2023</a> FIXED	SABINA YEASMIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
17	<a href="#">WP(C)/5599/2023</a> B/O	ASSAM STATE PRIMARY TEACHERS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, FINANCE DEPTT.
18	<a href="#">WP(C)/7443/2023</a> FIXED	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
19	<a href="#">Review.Pet./161/2024</a> FIXED, IN WP(C)/6147/2022(D/O)	THE STATE OF ASSAM AND ANR <b>Versus</b> JIBAN CH BARMAN AND ORS	MR. N J KHATANİAR MS K DAS	MR. M U MONDAL(R-1,2) MS. N NASRİN(R-1,2) MD. I H KHAN (R-1,2) MR K ISLAM(R-1,2) MR. A W MONDAL(R-1,2) DY.S.G.I. SC, SSA SC BTAD
20	<a href="#">WP(C)/471/2024</a> FIXED	CHANDAN KAIRI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
21	<a href="#">WP(C)/512/2024</a> B/O	MD. MAHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. L DAS MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, ELEM. EDU SC, SSA
22	<a href="#">WP(C)/3430/2024</a> FIXED	MD. ANUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MD. A HASSAN(R-4) M AHMED(R-4) MR. W A SHEIKH (R-5) SC, SEC. EDU.
23	<a href="#">WP(C)/3565/2024</a> FIXED	SUSHIL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA SC, SEC. EDU.
24	<a href="#">WP(C)/4373/2024</a> FIXED	HITESH PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR M BHUYAN	SC, SEC. EDU.
25	<a href="#">WP(C)/4970/2024</a> B/O	ABINASH SUKLABAIĐYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	SC, HIGHER EDU

**ORDERS**

26	<a href="#">WP(C)/4250/2023</a> FIXED	DIPSIKHA KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A DEKA MR N SARMA	SC, RMSA MR. N DEKA(r-3) MR. M GOGOI (r-3) MS P. DAS MS E CHOUDHURY(r-3) MR B GOGOI, SC, RMSA SC, SEC. EDU. SC, SEC. EDU.
27	<a href="#">WP(C)/4264/2023</a> FIXED	UDDAV BORAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A DEKA MR N SARMA	SC, RMSA MR. N DEKA (R-3) MR. M GOGOI (R-3) MS E CHOUDHURY (R-3) SC, SEC. EDU. SC, SSA
28	<a href="#">WP(C)/519/2024</a> FIXED	ABDUL JALIL BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	GA, ASSAM SC, AG SC, SEC. EDU.
29	<a href="#">WP(C)/3906/2024</a> B/O	DILIP KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/3644/2024</a> <b>in</b> WP(C)/3906/2024	DILIP KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU
30	<b>WITH</b> <a href="#">WP(C)/4006/2024</a>	DILIP KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU GA, ASSAM
<b>HEARING</b>				
31	<a href="#">WP(C)/6213/2022</a> FIXED	MD. JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B BORGHAIN MR B SAIKIA	SC, RMSA (R-3) MR A R BHUYAN (R-7) GA, ASSAM (R-4) MR. M A I HUSSAIN (R-8) MR. S H ZAMAN (R-8) SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6308/2024</a> FIXED	PANKAJ KAKOTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
2	<a href="#">WP(C)/6309/2024</a> FIXED	PURNA SINDHU MUDOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
3	<a href="#">WP(C)/57/2025</a> FIXED	SMTI MOONMOON SEN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM SC, FINANCE SC, TREASURY
4	<a href="#">WP(C)/147/2025</a>	ZUSNARA BEGUM <b>Versus</b> THE DIRECTOR SOCIAL WELFARE DEPARTMENT AND 2 ORS	MR. Z KHALID MD. A H LASKAR MS S Z HAYAT MS B H SHIRIN	GA, ASSAM
5	<a href="#">WP(C)/178/2025</a>	BELLAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A A MONDAL MR R A AHMED MR A ALAM Z ROHMAN	SC, P AND R.D. GA, ASSAM SC, IRRIGATION SC, P H E
6	<a href="#">WP(C)/179/2025</a>	ALOK LAL <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. B BARUAH MR U RONGPI	MR. K GOGOI (C.GC) DY.S.G.I.
7	<a href="#">WP(C)/180/2025</a>	075330511 EX CONSTABLE/GD (GENERAL DUTY) A DIPENDRA SINGHA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
8	<a href="#">WP(C)/183/2025</a>	KABINDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR P BHARDWAJ MS. B DEVI	SC, CO OP GA, ASSAM SC, FISHERY SC, FINANCE
9	<a href="#">WP(C)/184/2025</a>	RANADHIR DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, AG (A AND E) GA, ASSAM GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT.
10	<a href="#">WP(C)/185/2025</a>	KAMAL SING DAIMARY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	DY.S.G.I.

11	<a href="#">WP(C)/194/2025</a>	NO.G/5014969N EX RFN/GD TRILOK CHAND PARASHAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MR. K K PARASAR (C.G.C) DY.S.G.I.
12	<a href="#">WP(C)/196/2025</a>	NARJI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. S BANIK MR A RAZZAK A N HUSSAIN MS F BEGUM	GA, ASSAM SC, AG SC, FINANCE
13	<a href="#">WP(C)/201/2025</a>	MADHAB CHANDRA NATH AND 296 ORS <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. M HUSSAIN MR. A Z AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT.
14	<a href="#">WP(C)/311/2025</a> B/O	RANU CH PAUL <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MS. S B CHOUDHURY MR. M.A. BARBHUIYA	SC, AG (A AND E) SC, P AND R.D. SC, FINANCE DEPTT.
15	<a href="#">WP(C)/338/2025</a>	FARUK AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, A.H and V. DEPT.
16	<a href="#">WP(C)/346/2025</a>	RAHIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS D BARUAH	SC, AG (A AND E) SC, IRRIGATION
17	<a href="#">WP(C)/347/2025</a>	UTTAM BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS. D. DEVI	SC, AG (A AND E) GA, ASSAM SC, BTC SC, SERICULTURE SC, FINANCE DEPTT.
18	<a href="#">WP(C)/348/2025</a>	MINTUL SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	SR. GA, ASSAM
19	<a href="#">WP(C)/349/2025</a>	ANGAD CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MD H R AHMED M BEGUM	DY.S.G.I.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
20	<a href="#">I.A.(Civil)/4035/2024</a> in <a href="#">WP(C)/5799/2024</a>	CHARATI BAGH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	SC, FOREST
	<b>WITH</b> <a href="#">WP(C)/5799/2024</a>	CHARATI BAGH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM SC, FOREST
21	<a href="#">I.A.(Civil)/4039/2024</a> in <a href="#">WP(C)/6485/2024</a>	PRASANTA HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/6485/2024</a>	PRASANTA HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
22	<a href="#">I.A.(Civil)/116/2025</a> in <a href="#">Cont.Cas(C)/55/2023</a>	RECT /GD ANIL KUMAR <b>Versus</b> AJAY KUMAR BHALLA AND 3 ORS	MR. R MAZUMDAR MR H BEZBARUA MS. S. SAIKIA MS. R MAZUMDAR	MR. K K PARASAR
	<b>WITH</b> <a href="#">Cont.Cas(C)/55/2023</a>	RECT /GD ANIL KUMAR <b>Versus</b> AJAY KUMAR BHALLA AND ANR.	MR P RAI MR H BEZBARUA MS. S. SAIKIA MS. R MAZUMDAR	MR. K K PARASAR (r-2)
23	<b>WITH</b> <a href="#">Cont.Cas(C)/58/2023</a>	EX TC 62078 RECT/BB RAMBIR <b>Versus</b> AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR (r-2)

**ADMISSION**

24	<a href="#">WP(C)/4491/2021</a> PART-HEARD	MANJULA RAY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE SC, PWD ROAD
25	<a href="#">WP(C)/5439/2022</a> PART-HEARD	BIDYADHAR CHINTEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	
26	<a href="#">WP(C)/4821/2023</a> PART-HEARD, FIXED	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MS. R CHOUDHURY MR. A H M R CHOUDHURY MS N MAHANTA N GAUTAM MS SABINA AHMED MR. R. AHMED	SC, AG MR. S P CHOUDHURY,SC,UWSSB,(R-2,3) MS. B DEVI MR. D BORA ,GA, (R-1) SC, HOUSING AND URBAN AFFAIRS MS TINLUNG,SC,ACCOUNTANT GENERAL,(R-4) SC, URBAN WATER SUPPLY AND SEWERAGE
27	<a href="#">WP(C)/4397/2018</a>	MATIN UZ ZAMAN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N BARUA MR U SARMA	GA, ASSAM MR P NAYAK MS. M D BORAH, SC,WMD MR. K P PATHAK (R-4) MR BHARGAV DAS(R-4) MR. C PAUL(R-4) SC, FINANCE DEPTT.
28	<a href="#">WP(C)/7674/2019</a>	IMDADUL HOQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	GA, ASSAM MR P NAYAK, SC, SOIL CONSERVATION (R-1,2,3,5)
29	<a href="#">WP(C)/4535/2021</a>	DR. DIPANKARA DEVEBRATA <b>Versus</b> STATE BANK OF INDIA AND 9 ORS	MR. J I BORBHUIYA MR. P P DUTTA MRS. B TALUKDAR MR. D SARAF MR. S S GUPTA MR T GOGOI MR P AGARWAL MS P SARMA	MR. H BURAGOHAIN (R-1 TO 9)
30	<a href="#">WP(C)/6302/2023</a> FIXED	HIRANYA BARMAN <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
	<b>WITH</b>			
31	<a href="#">WP(C)/6304/2023</a>	SIMANTA JYOTI BARUAH <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
	<b>WITH</b>			
32	<a href="#">WP(C)/6305/2023</a>	PRADIP KUMAR SARMA <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
	<b>WITH</b>			
33	<a href="#">WP(C)/6306/2023</a>	SANKAR MEDHI <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
34	<a href="#">WP(C)/7136/2023</a> B/O	PULAN DEURI @ PILEN DEORI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	GA, ASSAM
35	<a href="#">WP(C)/693/2024</a> FIXED	MUFIDUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI	MR. C K S BARUAH DY.S.G.I.
36	<a href="#">WP(C)/1046/2024</a> FIXED	CHAMPAK BORTHAKUR <b>Versus</b> THE STATE BANK OF INDIA AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	MR G JALAN (r-1 to 3)

37	<a href="#">WP(C)/1367/2024</a> FIXED	ABHIJEET CHAUDHARY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
38	<a href="#">WP(C)/2043/2024</a> FIXED	PURUSUTTAM BHAGAWATI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	SC, APDCL
39	<a href="#">WP(C)/2837/2024</a> FIXED	FATEMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, AG
40	<a href="#">WP(C)/3344/2024</a> FIXED	SUSMITA BAGLARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MR. K D SARMA	SC, P AND R.D. GA, ASSAM SC, AG SC, K A A C
41	<a href="#">WP(C)/3823/2024</a> FIXED	HC(B)(EX-S) (RETIRED) CHAKRADHAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, AG DY.S.G.I. SC, FINANCE DEPTT.
42	<a href="#">WP(C)/4244/2024</a> FIXED	RAMANI DAS <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
43	<a href="#">WP(C)/5668/2024</a> FIXED	MEHDI HASSAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, FOREST
44	<a href="#">WP(C)/6561/2024</a> FIXED	DHARMEN NAIDU <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R P SARMAH MS M BORAH	MR. K GOGOI(C.G.C) SC, L G B R I M H DY.S.G.I.
45	<a href="#">WP(C)/6685/2024</a> FIXED	DHARMEN NAIDU <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MS M BORAH	MR. K GOGOI(C.G.C) SC, L G B R I M H DY.S.G.I.

**ORDERS**

46	<a href="#">Cont.Cas(C)/155/2023</a> B/O	DR. BHABEN CHOUDHURY <b>Versus</b> A. L. CHOUDHURY AND ANR	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	
47	<a href="#">Cont.Cas(C)/762/2023</a>	DALIM DAS <b>Versus</b> RAVI S PRASAD AND ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	
<b>WITH</b>				
48	<a href="#">WP(C)/7350/2023</a>	DALIM DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	SC, AG SC, FOREST
49	<a href="#">MC/87/2024</a> WITH WP(C)/1315/2021(D/O) in WP(C)/1315/2021	DWIPJYOTI PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	GA, ASSAM
50	<a href="#">Review.Pet./213/2024</a> WITH WP(C)/2764/2021(D/O)	THE STATE OF ASSAM AND ORS <b>Versus</b> TAPAN MEDHI	MR R M DAS D JAIN	
51	<a href="#">Cont.Cas(C)/377/2024</a>	HEAD CONSTABLE GENERAL DUTY MADHAB NAMASUDRA <b>Versus</b> AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	
52	<a href="#">Cont.Cas(C)/467/2024</a>	SONMAI DUTTA SAIKIA @ SARUMAI DUTTA SAIKIA <b>Versus</b> RAJEN PHUKAN	MR. A GANGULY MR. A DUTTA	

53	<a href="#">I.A.(Civil)/4040/2024</a> in WP(C)/583/2024	ARATI DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	MR. R PHUKAN SC, IRRIGATION SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/583/2024</a>	ARATI DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	MR. R PHUKAN MS D DUTTA(R-6) SC, IRRIGATION SC, FINANCE
54	<a href="#">WP(C)/6910/2024</a> FIXED	JOHN LENTHANG AND ANR. <b>Versus</b> THE UNION OF INDIA AND 35 ORS.	DR G J SHARMA MR S NATH MS R MEDHI	DY.S.G.I.
55	<a href="#">I.A.(Civil)/80/2025</a> in WP(C)/5478/2024	RESHMI THAOSEN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/5478/2024</a>	RESHMI THAOSEN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
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11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Mat.App./50/2024</a> FIXED.	XXXXXXX <b>Versus</b> XXXXXXX	MR P CHOWDHURY MR. V K CHANDAK DR. T KALITA	
2	<a href="#">CRL.A(J)/147/2024</a>	BUDHIMAN BISWAKARMA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
3	<a href="#">CRL.A(J)/180/2024</a>	NAREN MARDI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">Crl.A./139/2022</a> WITH LCR 6 FILES. P.B-2.	SAYED SAIDUR ISLAM @ SAIDUL ISLAM @ BITU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/354/2022</a> <b>in</b> Crl.A./139/2022	SAYED SAIDUR ISLAM @ SAIDUL ISLAM @ BITU <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
5	<a href="#">Crl.L.P./34/2023</a> <b>in</b> Crl.A./3807/2023	THE STATE OF ASSAM <b>Versus</b> DILIP MANDAL @ BISWAS	PP, ASSAM	
	<b>WITH</b> <a href="#">Crl.A./3807/2023</a> (Filing Number)	THE STATE OF ASSAM <b>Versus</b> DILIP MANDAL @ BISWAS A		
	<b>WITH</b> <a href="#">I.A.(CrI.)/577/2023</a>	THE STATE OF ASSAM <b>Versus</b> DILIP MANDAL @ BISWAS	PP, ASSAM	
6	<a href="#">CRL.A(J)/22/2024</a> WITH LCR 4 FILES. P.B-2.	RADHASYAM KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MS. R D MOZUMDAR (AMICUS CURIAE)	PP, ASSAM

7	<a href="#">CRL.A(J)/55/2024</a> WITH LCR 5 FILES. P.B-2.	BHUGESH MALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA (LEGAL AID COUNSEL)	PP, ASSAM
8	<a href="#">Crl.A./96/2024</a> WITH LCR 5 FILES. FIXED.	NAREN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM MR. S K M ALOMGIR	MS. S SARMA(R-2) MR. R SARMA(R-2) MR. A DHAR, AMICUS CURIAE(R-2) MR. A. K. SARMA(R-2) PP, ASSAM J A MONDAL(R-2)
	<b>WITH</b> <a href="#">I.A.(Crl.)/315/2024</a> <b>in</b> Crl.A./96/2024	NAREN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM MR. S K M ALOMGIR	MR. A DHAR,AMICUS CURIAE(R-2) PP, ASSAM
9	<a href="#">Crl.A./197/2024</a> WITH LCR 3 FILES.	SOBUR ALI MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MS. K JAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/588/2024</a> <b>in</b> Crl.A./197/2024	SOBUR ALI MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MS. K JAIN	PP, ASSAM
10	<a href="#">Crl.A./228/2024</a> WITH LCR 5 FILES. P.B-2.	BAHAR UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY MR A AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/678/2024</a> <b>in</b> Crl.A./228/2024	BAHAR UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY MR A AHMED	PP, ASSAM
11	<a href="#">Crl.A./236/2024</a> WITH LCR 3 FILES.	MOHAN BORO BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
12	<a href="#">Crl.A./379/2024</a> WITH LCR 6 FILES. (SCANNED COPY).	MUKIBUL HUSSAIN @ MAKIBUL HUSSAIN <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY AND ANR	MR. R ALI MR H A AHMED	SC. NIA
13	<a href="#">I.A.(Crl.)/484/2024</a> WITH LCR 3 FILES <b>in</b> Crl.A./481/2023	ANANTA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR C GOSWAMI	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./481/2023</a>	ANANTA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR C GOSWAMI	PP, ASSAM
<b>HEARING</b>				
14	<a href="#">Mat.App./51/2019</a> WITH LCR.	XXXXXXX <b>Versus</b> XXXXXXX	MR. K K DEY MR V K BAROOAH	MR. S ROY MR. M H LASKAR
	<b>WITH</b> <a href="#">I.A.(Civil)/3189/2019</a> <b>in</b> Mat.App./51/2019	XXXXXXX <b>Versus</b> XXXXXXX	MR. K K DEY MR V K BAROOAH	
15	<a href="#">CRL.A(J)/68/2022</a> 2 Y 8 M 23 D.:WITH LCR 4 FILES. P.B-2.	TOPESWAR RABHA <b>Versus</b> THE STATE OF ASSAM	MR. K SARMA MS S ROY (Amicus Curiae) MR. S BORUAH	PP, ASSAM
16	<a href="#">Crl.A./46/2023</a> 2 Y 1 M 20 D.:WITH LCR 6 FILES. P.B-2. B/O.	RAKESH ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
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11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
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15)	MS. P DAS	05-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING  
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/785/2017</a>	RUPAM CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI	GA, ASSAM MR Z HUSSAIN MR. M HOQUE MR. A BHATTACHARYYA
2	<a href="#">WP(C)/4287/2017</a>	MONIKA DAS <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN MR M BARDOLOI	MS S MOCHAHARI (RES. 3 TO 9) MR SISHIR DUTTA (RES. 3 TO 9) MR. SIDHANT DUTTA (RES. 3 TO 9) SC, HEALTH
3	<a href="#">WP(C)/6067/2019</a> FIXED	RUPESWAR SAIKIA AND 55 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR P NAYAK, SC,UDD MR. S C KHOUND SC, FINANCE
4	<a href="#">WP(C)/2961/2020</a>	JUGA NANDA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
5	<b>WITH</b> <a href="#">WP(C)/2923/2020</a>	DAMBARU CHETIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
6	<a href="#">WP(C)/5188/2020</a>	PRADIP ADHIKARY AND 124 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S SENAPATI MR. P DEKA MR. K ROY CHOWDHURY	SC, FOREST SC, FINANCE
7	<b>WITH</b> <a href="#">WP(C)/5056/2019</a>	SHARIF HUSSAIN AND 85 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. S SENAPATI MR. P DEKA MR. K ROY CHOWDHURY	SC, FOREST SC, FINANCE
8	<b>WITH</b> <a href="#">WP(C)/1576/2020</a>	CHIKAN DEKA AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6287/2024</a> FIXED	HUSSAIN AHMED CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED SC, NHDC	GA, ASSAM MRS. V L SINGH DY.S.G.I. SC, PWD
2	<a href="#">WP(C)/6627/2024</a> FIXED	HUKUM SAHU @ HUKUM SING SAHU <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. J SARMAH	GA, ASSAM
3	<a href="#">WP(C)/6687/2024</a> FIXED	KALYAN CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K K HANDIQUE MR. K K HANDIQUE MR. M KALITA	MR D DAS MS H TERANGPI SC, SEC. EDU.
4	<a href="#">WP(C)/6764/2024</a> FIXED	SALEMA HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM SC, REVENUE
5	<a href="#">WP(C)/6765/2024</a> FIXED	SUNIL DAS AND 11 ORS. <b>Versus</b> STATE OF ASSAM AND 11 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM SC, REVENUE
6	<a href="#">WP(C)/6769/2024</a> FIXED	M/S SIMPLEX INFRASTRUCTURES LTD <b>Versus</b> UNION OF INDIA AND 4 ORS	DR. P AGARWAL MR. B J DAS MS. Z R MAJUMDAR P W A MAJUMDAR	SC, GST DY.S.G.I.
7	<a href="#">WP(C)/6991/2024</a> WP(C) 4437/2023 (D/O), FIXED	VIVIK CYLINDERS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD MR M HUSSAIN	SC, PWD ROAD GA, ASSAM
8	<a href="#">WP(C)/16/2025</a> FIXED	ARPANA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD S HOQUE MR. M DEKA MS A BEGUM	GA, ASSAM MS G HAZARIKA MR. B GOGOI SC, GAD DY.S.G.I. SC, REVENUE SC, ECI
9	<a href="#">WP(C)/115/2025</a>	SAIKIA DEVELOPERS PVT. LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST DY.S.G.I. SC, CUSTOMS

10	<a href="#">WP(C)/149/2025</a> FIXED	URMILA SUBBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, HEALTH
11	<a href="#">WP(C)/223/2025</a> FIXED	SUFIAN AKHTER AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, P AND R.D. GA, ASSAM SC, A S E C SC, REVENUE
12	<a href="#">WP(C)/226/2025</a> FIXED	SANTOSH KUMAR JAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S P ROY JYOTISH DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, AGRI. DEPARTMENT
13	<a href="#">WP(C)/282/2025</a> FIXED	M/S NRB ASSOCIATES AND ANR <b>Versus</b> BANK OF INDIA AND 2 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. M. SHARMA, SC, BANK OF INDIA
14	<a href="#">WP(C)/325/2025</a>	DULAL CHANDRA MECH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS M NIROLA MR. J D ROY	SC, GST DY.S.G.I.
15	<a href="#">WP(C)/337/2025</a>	MAHABAL CEMENT PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	G. GOSWAMI R SARMAH MS M KAKOTY MS P SAIKIA	GA, ASSAM SC, DIMA HASAO
16	<a href="#">WP(C)/345/2025</a>	BHARAT CH DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR H I CHOUDHURY MR. A H M R CHOUDHURY H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ASEC
17	<a href="#">WP(C)/350/2025</a>	JOYNAL AHMED AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR H I CHOUDHURY H YEASMIN MD. GIASH UDDIN	SC, P AND R.D. GA, ASSAM SC, A S E C

#### **ADMISSION**

18	<a href="#">WP(C)/8856/2018</a> FIXED	BINAPANI DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S C BISWAS MR. I HUSSAIN MR. A DAS	MR. A I AHMED (R-5 to R-8) MR. P S DEKA (SC, REVENUE) MR. N BORAH (R-4) MR. R BARUAH (R-5 to R-8) MR. A IKBAL (R-5 to R-8) MR. H MAZUMDER (R-4)
19	<a href="#">WP(C)/3521/2020</a> FIXED	ABHIMANYU DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P MAJUMDAR	GA, ASSAM MR. K P PATHAK SC, TRANSPORT
20	<a href="#">WP(C)/969/2022</a> FIXED	SABITA JAIN <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	MR. S C KEVAL (SR. S.C., CBDT, IT (NER), R2, R3) MR. C K S BARUAH ASSTT.S.G.I.
21	<a href="#">WP(C)/5009/2023</a> FIXED	JAHANGIR ALI SHAIKH AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM SC, BTC SC, REVENUE
22	<a href="#">WP(C)/171/2024</a> FIXED	JASHMAT ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A T SARKAR MR S HUSSAIN	GA, ASSAM MD S HOQUE (r-5) MR. M DEKA (r-5) SC, PWD
23	<a href="#">WP(C)/679/2024</a>	MOHAN BAHADUR KARKI DARJJI @ MOHAN BAHADUR DARJJI <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 5 ORS (F)	MR. L MOHAN MR. P GOGOI	MR. A L MANDAL (r-5,6) MR. A. GANGULY (SC, AGVB) MR. A GANGULY (r-1 to 4) MR. A DHANUKA (r-1 to 4)
24	<a href="#">WP(C)/952/2024</a> FIXED	RAJANI KANTA SEAL @ RAJANI SEAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H DAS D BARUAH	GA, ASSAM SC, REVENUE
25	<a href="#">WP(C)/1918/2024</a> FIXED	M/S ASSAM AUTO SPARES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A NATH DR ANKIT TODI MS. R JUGLI	SC, FINANCE AND TAXATION
26	<a href="#">WP(C)/1953/2024</a>	BISWAJIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM MR. N ALAM (R-6) SC, REVENUE
27	<a href="#">WP(C)/2568/2024</a>	TAPAN KR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM MR A CHOWDHURY (R-7) MR. D BORAH (R-6) K BARMAN (R-6) MS P SINGH (R-6)

28	<a href="#">WP(C)/2921/2024</a> CAVT. NO.04922/024, FIXED	RAKIB AHMED MAZUMDER AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	SC, CO OP MR. J M A CHOUDHURY(R- 12,19,18,13,14,11,21,15,22,17,16,9,20,10 MR. M H LASKAR L TUBIN(R-12,19,18,13,14,11,21,15,22,17,16,9,20,10 L P BORAH (R-12,19,18,13,14,11,21,15,22,17,16,9,20,10 FOR CAVEATOR
29	<a href="#">WP(C)/3111/2024</a>	ASWINI BORAH <b>Versus</b> THE NATIONAL HIGHWAYS AUTHORITY OF INDIA AND 6 ORS	MR. R BORUAH	GA, ASSAM SC, NHAI SC, REVENUE SC, FINANCE
30	<a href="#">WP(C)/3138/2024</a>	RAJU MESH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA	MR. M K CHOUDHURY (r-6) GA, ASSAM MR P BHARDWAJ (r-6) MR. M SARMA (r-6) MR. M ALI(R-5) SC, G M D A SC, REVENUE
31	<a href="#">WP(C)/3376/2024</a> FIXED	BIJOY KUMAR KANO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM
32	<a href="#">WP(C)/3452/2024</a>	NILIMA SOREN AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, BTC SC, REVENUE
33	<a href="#">WP(C)/3694/2024</a>	SHAHJAHAN ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NHAI MD. S ALOM(R-6) MR. M S ALAM(R-6) SC, REVENUE
34	<a href="#">WP(C)/3755/2024</a>	NARUTTAM CHANGMAI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	SC, GST MR. S C KEYAL (R-2 TO 4) DY.S.G.I.
35	<a href="#">WP(C)/3794/2024</a>	DR. BINU SHARMA <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND ANR	MR. R GOSWAMI MS N DEVI MS S DAS	MS L SHARMA(R-1,2) MR. K K BHATTA (R-1,2)
36	<a href="#">WP(C)/4285/2024</a> FIXED	NARENDRA NATH JHA AND ANR <b>Versus</b> THE RESERVE BANK OF INDIA (RBI) AND ANR	MR. A CHAMUAH R BHUYAN	MR. B K SEN (R-2) MR A HUSSAIN(R-2) N HASAN(R-2) P SINGH(R-2) SC. UCO BANK
37	<a href="#">WP(C)/4294/2024</a>	NITUL BORUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MRS J BORAH	GA, ASSAM DY.S.G.I. SC, POWER GRID
38	<a href="#">WP(C)/5548/2024</a> FIXED	BIJOYANANDA CHOWDHURY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM SC, REVENUE
39	<a href="#">WP(C)/5566/2024</a>	SRI MANOJ KUMAR JAIN <b>Versus</b> THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
40	<a href="#">WP(C)/6644/2024</a> FIXED	CHANDAN MOY NATH AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. B U LASKAR	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/90/2025</a> in <a href="#">WP(C)/6644/2024</a>	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD <b>Versus</b> CHANDAN MOHAN NATH	MR C BARUAH MR C BARUAH	GA, ASSAM SC, C.G.C. SC, REVENUE
41	<a href="#">WP(C)/6665/2024</a> FIXED	GATTANI INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST MR M R ADHIKARI (C.G.C) DY.S.G.I.
42	<a href="#">WP(C)/6805/2024</a> FIXED	MS ONLINE LOGISTICS PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, GST DY.S.G.I.
43	<a href="#">WP(C)/6821/2024</a> FIXED	NATWAR KUMAR JALAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
44	<a href="#">WP(C)/6870/2024</a> FIXED	KITAB ALI AND 65 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. A R BHUYAN S A CHOWDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE SC, FOREST
45	<a href="#">WP(C)/6977/2024</a>	SUBHADRA DOLEY PEGU @ INDIRA PEGU <b>Versus</b> THE NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS.	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, NHIDC SC, REVENUE

**ORDERS**



46	<a href="#">WP(C)/2050/2022</a>	NABARUP RURAL DEVELOPMENT SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
47	<a href="#">WP(C)/4796/2023</a> WITH OFFICE NOTE, FIXED	MOKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	GA, ASSAM
48	<a href="#">I.A.(Civil)/2059/2024</a> FA 10/1978 (D/O) FA 11/1978 (D/O), FIXED <b>in</b> WP(C)/1235/2022 <b>WITH</b> <a href="#">WP(C)/1235/2022</a>	THE UNION OF INDIA <b>Versus</b> THE STATE OF ASSAM,  UNION OF INDIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D BORAH  MRS. R BORAH	GA, ASSAM  GA, ASSAM MR. K SINGHA (R-4) MR P J PATAR (r-4)
49	<b>WITH</b> <a href="#">WP(C)/5177/2014</a>	THE UNION OF INDIA and ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM MR. I ALAM(R-7) MR.B GOGOI MR. T SK(R-7) SC, HEALTH MS. R R BORAH(R-7)
50	<a href="#">WP(C)/4809/2024</a> FIXED	RUTH YVONNE URSULA GOMEZ <b>Versus</b> UNION OF INDIA AND 10 ORS	MR B D DAS MR H K SARMA MR. P BHOWMICK MR J LOTHAN	MR. A R BHUYAN (R4, R-5) GA, ASSAM MR. R BORUAH (R-6 TO 10) MR N Z CHOUDHURY(R4, R-5) MR N A MAZARBHUIYA(R4, R-5) DY.S.G.I.
51	<a href="#">WP(C)/5498/2024</a> FIXED	HITESH PEGU <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM SC, NHIDC SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
1	<a href="#">Arb.P./1/2025</a>	SANDEEP KUMAR NAHATA <b>Versus</b> PRAVEEN KOTHARI	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	
2	<a href="#">Arb.P./2/2025</a>	M/S ENGINEERS GUILD <b>Versus</b> THE CHIEF ENGINEER, PWD (BUILDING), ASSAM AND ANR	MR. A BISWAS MR R KALITA MR P K BASU	SC, PWD
<b>- FOR ORDERS -</b>				
3	<a href="#">WP(C)/8939/2019</a> B/O	TAFIKA MANOWARA RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R GOSWAMI MS. P. KALITA MS. U BHATTACHARYYA MS. R DEVI	MR. D GOSWAMI (R-7) MR. S M BARUAH (R-7) SC, IRRIGATION
4	<a href="#">WP(C)/4907/2023</a> B/O	SIDDHARTHA SANKAR CHAKRABORTY AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 20 ORS	MR. A K PURKAYASTHA MR. R C PAUL MR. A R DAS	GA, ASSAM SC, AG MS P RABHA (R-21) SC, GAD MS M BARMAN (R-21) SC, FINANCE
5	<a href="#">Cont.Cas(C)/338/2024</a>	GAKUL CHANDRA SARMA <b>Versus</b> GYANENDRA DEV TRIPATHI AND 5 ORS.	MR. D BHUYAN MR. P GOGOI	MR. D SAIKIA(R-5) MR. D SAIKIA(R-5) MR. R BORPUJARI(R-5) MR. R BORPUJARI(R-5) MR. B GOGOI(R-2) MR P NAYAK(R-2) MR. S DUTTA (R-1) MR A CHALIHA(R-2) MR A CHALIHA(R-2)
6	<a href="#">I.A.(Civil)/2912/2024</a> FIXED in <a href="#">WP(C)/6682/2022</a> <b>WITH</b> <a href="#">WP(C)/6682/2022</a>	M. MEETEI NGAMBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1669/2023</a> in <a href="#">WP(C)/6682/2022</a>	M. MEETEI NGAMBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1669/2023</a> in <a href="#">WP(C)/6682/2022</a>	M. MEETEI NGAMBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM

7	<a href="#">WP(C)/4094/2024</a>	MORJIYANA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, REVENUE
8	<a href="#">WP(C)/6386/2024</a> FIXED	DR. TARUN KUMAR DEORI @ DR. TARUN KUMAR DEORI <b>Versus</b> THE STATE OF ASSAM AND 41 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, HEALTH
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
9	<a href="#">WP(C)/3975/2018</a> FIXED	RATUL GAYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MR K K GHOSH	GA, ASSAM SC, FINANCE
10	<a href="#">WP(C)/4059/2018</a> FIXED	BADRUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D DAS MR. A H ALAMGIR	SC, HEALTH
11	<a href="#">WP(C)/4762/2019</a> FIXED	SUREN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D K KOTOKY MR. N BORUAH	GA, ASSAM MR R DHAR SC, PWD
12	<a href="#">WP(C)/3900/2021</a>	PRABAL SUNDAR TAMULI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, BTC SC, PWD
13	<a href="#">WP(C)/4319/2021</a>	SHANTANU DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1945/2021</a> in WP(C)/4319/2021	KAMALESWAR LAHARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/2070/2021</a> in WP(C)/4319/2021	SHANTANU DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
14	<a href="#">WP(C)/3565/2023</a>	SHANTANU DHAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS	GA, ASSAM MR D K DAS (r-7) MR H BETALA (r-7) MR C KUMAR (r-7) SC, WPT AND BC SC, TAXES
15	<a href="#">WP(C)/2559/2022</a>	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT.
16	<a href="#">WP(C)/3095/2022</a>	SMT. CHAYA DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M DEVI MR. A DEY MR. A DAS	MR. K GOGOI MR. J ABBAS (R-4) MR M HANDIQUE (R-4) MR. M ISLAM (R-4) SC, NF RLY
17	<a href="#">WP(C)/3562/2022</a> FIXED	SMT. RUNU DAS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R P SARMAH MR S SARMA MR. K BHATTACHARJEE MS. T SOM MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
18	<a href="#">WP(C)/6106/2023</a>	PABIN CH. BORO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. A HUSSAIN A. K. KANU	MR. C SHARMA (R-6) MS. A RANA (R-6) MS P BORUAH (R-6) SC, PWD
19	<a href="#">WP(C)/973/2024</a>	MADAN DEKA AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR S SARMAH	SC, BTC SC, IRRIGATION

20	<a href="#">WP(C)/1004/2024</a>	NRIPENDRA NARAYAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM MS N KASHYAP	GA, ASSAM MS M KATAKI SC, A.H and V. DEPT.
21	<a href="#">WP(C)/1107/2024</a>	DILIP BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S SAHU MR N BARUAH	SC, APDCL
22	<a href="#">WP(C)/1177/2024</a>	NIJU SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, AG SC, P H E SC, FINANCE
23	<a href="#">WP(C)/1726/2024</a>	DR. JOYDEEP PURKAYASTHA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR S BORTHAKUR MR R SENSUA MR. K MOHAMMED G KAUSHIK	MR S DUTTA (R-5) MR SISHIR DUTTA(R-2,3) MS S MOCHAHARI(R-2,3) MS S MOCHAHARI(R-2,3) MR. S DUTTA(R-2,3) MR. S DUTTA(R-2,3) MR S DUTTA(R-2,3) MR S DUTTA(R-2,3) DY.S.G.I.
24	<a href="#">WP(C)/3496/2024</a>	UMA KANTA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
25	<a href="#">WP(C)/4037/2024</a>	DIPANJALI KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. C BHATTACHARYYA MR R DAS	MR. B D KONWAR SR. ADV. (R-8) SC, AG (A AND E) GA, ASSAM MRS J M KONWAR(R-8) MR. R KALITA(R-8) MR J SINGH(R-8) MR P DOLEY(R-8) SC, HEALTH SC, FINANCE
26	<a href="#">WP(C)/4896/2024</a> B/O	DURLAV NARAYAN SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	MR. C S HAZARIKA GA, ASSAM MR. B GOGOI MR. A PHUKAN SC, REVENUE
27	<a href="#">WP(C)/4958/2024</a> FIXED	DEBASHISH ROY <b>Versus</b> PUNJAB NATIONAL BANK AND ANR	PETITIONER IN PERSON	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA SC, PNB
28	<a href="#">WP(C)/5704/2024</a>	KONGKENDRA FOUZDER <b>Versus</b> STATE OF ASSAM AND 4 ORS.	MR. T DAS MS. N GOGOI MR. H ALI	SC, FINANCE AND TAXATION
29	<a href="#">WP(C)/5789/2024</a> B/O	KHANINDRA NATH DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA S.U. CHOUDHURY	MR. B CHAKRAVARTY (R-2) DY.S.G.I. SC, FOREST
30	<a href="#">WP(C)/6460/2024</a>	NARENDRA NATH RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	SC, BTC SC, IRRIGATION
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
31	<a href="#">WP(C)/6108/2022</a> PART-HEARD	M/S BHART TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

32	<b>WITH</b> <a href="#">WP(C)/6111/2022</a>	M/S BHARAT TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
33	<b>WITH</b> <a href="#">WP(C)/6112/2022</a>	M/S BHART TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
34	<b>WITH</b> <a href="#">WP(C)/6113/2022</a>	M/S BHARAT TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
35	<a href="#">WP(C)/273/2021</a> FIXED	HAJERA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K M HALOI MR. B BISHAYA MR R SARKAR	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (R-4,6) MS. S T BOKTH (R-4,6)
36	<a href="#">WP(C)/2100/2021</a>	PINKI NATH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	MR. S P CHOUDHURY ASSTT.S.G.I.
37	<a href="#">WP(C)/2991/2021</a>	RAHIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR J MAHANTA	SC, AG MR. S K MEDHI (SC, AG, R3) MR. R ISLAM (R-7) SC, FINANCE SC, AGRI. DEPARTMENT
38	<a href="#">WP(C)/1392/2022</a> FIXED	GAUTAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM MR J CHUTIA, SC, KAAC SC, HEALTH SC, FINANCE
39	<a href="#">WP(C)/5250/2022</a>	HOMEN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	GA, ASSAM SC, TRANSPORT
40	<a href="#">WP(C)/1435/2023</a> B/O	LILADHAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE
41	<a href="#">WP(C)/1507/2023</a> FIXED	MS. NAZIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	GA, ASSAM MR. A PHUKAN (R-1 & R-2) SC, FINANCE
42	<a href="#">WP(C)/3924/2023</a>	THE KHADI BOARD RETIRED EMPLOYEES ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS S SARMA HAZARIKA	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPPTT. ( R- 1 & 3)- MR. P K MUNIR, SC, KHADI & VILLAGE INDUSTRIES BOARD, (R-4 & 5) SC, FINANCE
43	<a href="#">WP(C)/5807/2023</a>	GANESH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	MR. R DHAR (R-1 TO R-5) SC, PWD
44	<a href="#">WP(C)/6317/2023</a> FIXED	VINOD KUMAR MEENA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	MR H GUPTA DY.S.G.I.

45	<a href="#">WP(C)/6371/2023</a>	EX NO. E/380429Y HAV/ELECTRICIAN NITYANANDA MOHANTY AND 3 ORS <b>Versus</b> UNION OF INDIA AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MRS. R DEVI DY.S.G.I.
46	<a href="#">WP(C)/7189/2023</a>	MD. TAYAB ALI CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR B D DAS MR. B PURKAYASTHA MR. B PURKAYASTHA MR. S SUTRADHAR	MRS. R DEVI (r-1) MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
47	<a href="#">Arb.P./5/2024</a> FIXED	KANTI DAS <b>Versus</b> KISHAN AGENCIES PRIVATE LIMITED AND ANR	MR U DAS MR. S SAIKIA	MS G DEKA (r-1,2) MS. K KALITA (r-1,2)
48	<a href="#">Arb.P./18/2024</a> FIXED	M/S B. B. ELECTRICALS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
49	<a href="#">Arb.P./27/2024</a> FIXED	EKTA SHAKTI FOUNDATION, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, ELEM. EDU SC, SSA
50	<a href="#">WP(C)/366/2024</a>	POMPI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	GA, ASSAM MR I AHMED (r- 6) SC, BTC
51	<a href="#">WP(C)/2119/2024</a>	PRITHWISH KUMAR CHAKI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	GA, ASSAM SC, AG SC, FINANCE
52	<a href="#">WP(C)/2359/2024</a> B/O	YOGENDRA SINGH CHAUDHARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH DR AZIZ KHAN	SC, NHM SC, HEALTH AND F W
53	<a href="#">WP(C)/3075/2024</a> B/O	KARUNA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. J KALITA MR SOHAING	SC, AG SC, FINANCE DEPTT. SC, PWD
<b>BAIL HEARING (BA)</b>				
54	<a href="#">Bail Appln./3943/2024</a> WITH SCAN COPY OF CASE RECORD	SAFIUL HOQUE @ SAFIKUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,27th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 11

[COURT PROCEEDING OF THE FOLLOWING CASES  
PERTAINING TO THE PRINCIPAL SEAT WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING  
FACILITY IN COURT NO.18]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./147/2025</a>	AKBAR ALI @ AKBOR ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">AB/132/2025</a> B/PJ SAIKIA	JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. R B GOHAIN MR H BORAH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./3889/2024</a>	ALI AHMED <b>Versus</b> THE STATE OF ASSAM,	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
4	<a href="#">Bail Appln./3898/2024</a> BA 3741/2024(D/O)	MOFIDUL ISLAM AND TWO ORS <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
<b>BAIL HEARING</b>				
5	<a href="#">AB/3093/2024</a> B/PJ SAIKIA	ABDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025

8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CRIMINAL AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">Crl.Pet./1187/2022</a> WITH LCR 1 FILE, B/O	RABIUL AWAL AND ANR. <b>Versus</b> ARIFA NASRIN	MR. R ALI H A AHMED	MR. M AHMED MD I H LASKAR
2	<a href="#">Crl.Pet./1532/2024</a> B/O	ADHIR DAS <b>Versus</b> THE STATE (NATIONAL INVESTIGATION AGENCY)	MD I H LASKAR	SC, NIA
<b>MOTION (BA)</b>				
3	<a href="#">Bail Appln./99/2025</a> FIXED	TAPAN BORAH @ TARKIK BORA <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MS. P KHATUN SAMIM RAHMAN	PP, ASSAM
4	<a href="#">Bail Appln./170/2025</a>	GANESH KUMAR <b>Versus</b> THE UNION OF INIDA	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	SC, NCB
5	<a href="#">Bail Appln./171/2025</a>	TAMIJUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
6	<a href="#">Bail Appln./173/2025</a>	ARTI KUMARI @ CHANDANI KUMARI <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
7	<a href="#">Bail Appln./174/2025</a>	AMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
8	<a href="#">Bail Appln./175/2025</a>	ABDUL GONI <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL J S AHMED	PP, ASSAM
9	<a href="#">Bail Appln./176/2025</a>	MAHAVEER PRASAD MEGHWAL <b>Versus</b> THE STATE OF ASSAM	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SPECIAL PP ASSAM
10	<a href="#">Bail Appln./180/2025</a>	SRI SUBHASH PATHAK CHETRY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS C SAIKIA S J DUTTA	PP, ASSAM
11	<a href="#">Bail Appln./181/2025</a>	NAZRUL ISLAM @ NOJIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MD E AHMED MR M ISLAM	PP, ASSAM

**MOTION**

12	<a href="#">Crl.Rev.P./504/2024</a>	SANJAY KUMAR MISHRA <b>Versus</b> BINUD KALITA @ BIND KALITA AND ANR.	MR I S MAZUMDAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1241/2024</a> in Crl.Rev.P./504/2024	SANJAY KUMAR MISHRA <b>Versus</b> BINUD KALITA @ BIND KALITA AND ANR. (F)	MR I S MAZUMDAR	PP, ASSAM
13	<a href="#">Crl.Pet./1341/2024</a>	JITENDRA NATH SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	PP, ASSAM
14	<a href="#">Crl.Pet./1518/2024</a>	POMPI HAZARIKA BORO <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	PP, ASSAM
15	<a href="#">AB/9/2025</a> B/O	HANNAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S AHMED MS N AKTAR	PP, ASSAM
16	<a href="#">AB/66/2025</a> WITH OFFICE NOTE, FIXED	BHARATI HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
17	<a href="#">AB/137/2025</a>	SANJAY KALITA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
18	<a href="#">AB/139/2025</a>	BASHID RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	SPECIAL PP ASSAM
19	<a href="#">AB/143/2025</a>	SHUKKUR ALI @ SUKUR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S. ALOM	PP, ASSAM
20	<a href="#">AB/144/2025</a>	ABED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A L MANDAL	PP, ASSAM
21	<a href="#">AB/145/2025</a>	NAYAN JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
22	<a href="#">AB/146/2025</a>	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM,	MR. S RAHMAN MR. S U AHMED MR. K H SAIKIA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
23	<a href="#">Bail Appln./2076/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD MUJAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
24	<a href="#">Bail Appln./3744/2024</a> B/O	KORIM SEIKH @ ABDUL KORIM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P P MEDHI MR G BARGAYARY Z HAQUE	PP, ASSAM
25	<a href="#">Bail Appln./3748/2024</a> WITH SCANNED COPY OF LCR, B/O	WAJID HUSSAIN @ MUNNA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM MR. R K MAHANTA (R-2)
26	<a href="#">Bail Appln./3799/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SUMI BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM
27	<a href="#">Bail Appln./3892/2024</a> FIXED	MD AKHTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAİN	PP, ASSAM
28	<a href="#">Bail Appln./78/2025</a> FIXED	JAYANTA HALOI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
29	<a href="#">Bail Appln./79/2025</a> FIXED	JAYANTA HALOI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
30	<a href="#">Bail Appln./81/2025</a> FIXED	JAYANTA HALOI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM

31	<a href="#">Bail.Appln./134/2025</a> FIXED	KHALIL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b>BAIL HEARING</b>				
32	<a href="#">AB/721/2024</a> FIXED	MD ABDUL KADER AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
33	<a href="#">AB/3164/2024</a> FIXED	SUNTI DAS <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
34	<a href="#">AB/3253/2024</a> FIXED	NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M U AHMED	PP, ASSAM
35	<a href="#">AB/3297/2024</a> FIXED	RAFIUL HUSSAIN BHUYAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR A H SARKAR	PP, ASSAM
36	<a href="#">AB/3423/2024</a> FIXED	BHAGAWAT TANTI <b>Versus</b> THE STATE OF ASSAM	MR U S BORGHAIN MR. R DUTTA B SONOWAL	PP, ASSAM
<b>ORDERS</b>				
37	<a href="#">Cont.Cas(C)/424/2017</a> FIXED	NABAMI CHETIA <b>Versus</b> PRITAM SAIKIA and ORS	MR.A K MAHESWARI	MR.B TALUKDAR(R-2) MR.N SARMA(R-1) MR.D SAIKIA(Sr.Adv.)(R-2)(R-1)
38	<a href="#">W.P.(CrI.)/29/2023</a> WITH LCR, FIXED	MONURANJAN NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS P AGARWAL MR. B J DAS	MR B P BORAH (r-2) MR P J DUTTA (r-2) A KALITA (r-2) MISS. J GOGOI (r-2) PP, ASSAM
39	<a href="#">I.A.(CrI.)/302/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED <b>in</b> CrI.Rev.P./273/2022 <b>WITH</b> <a href="#">CrI.Rev.P./273/2022</a>	JAMELA KHATOON, <b>Versus</b> MD. IBRAHIM ALI AND ANR.	M ISLAM	MR M HOQUE PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1006/2024</a> <b>in</b> CrI.Rev.P./273/2022	MD. IBRAHIM ALI <b>Versus</b> JAMELA KHATOON AND ANR	MD A HUSSAIN MR. M HOQUE	MR. S HOQUE (R-1) MR. M ISLAM (R-1) PP, ASSAM
40	<a href="#">I.A.(CrI.)/372/2024</a> FIXED <b>in</b> W.P.(CrI.)/13/2019 <b>WITH</b> <a href="#">W.P.(CrI.)/13/2019</a>	MD. IBRAHIM ALI <b>Versus</b> JAMELA KHATOON AND ANR THE UNION OF INDIA AND 3 ORS <b>Versus</b> HITESH BARUAH	MD A HUSSAIN MR. M HOQUE  RANJIT KUMAR DEV CHOUDHURY	MR. S HOQUE (R-1) PP, ASSAM
	<b>WITH</b> <a href="#">W.P.(CrI.)/14/2019</a>	DR. HITESH BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. M MAHANTA MR. R J DAS N GAUTAM	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
41	<a href="#">W.P.(CrI.)/14/2019</a>  <b>WITH</b> <a href="#">I.A.(CrI.)/318/2024</a> <b>in</b> W.P.(CrI.)/14/2019	DR. MIHIR KUMAR BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.  THE UNION OF INDIA AND 3 ORS <b>Versus</b> DR. MIHIR KUMAR BARUAH	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH  RANJIT KUMAR DEV CHOUDHURY	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.  MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH
42	<b>WITH</b> <a href="#">W.P.(CrI.)/15/2019</a>	DHARANI DHAR BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.

	<b>WITH</b> <a href="#">I.A.(CrI.)/321/2024</a> <b>in</b> W.P.(CrI.)/15/2019	THE UNION OF INDIA, <b>Versus</b> DHARANI DHAR BARUAH,	RANJIT KUMAR DEV CHOUDHURY	
43	<a href="#">I.A.(CrI.)/777/2024</a> WITH LCR 3 FILES, OFFICE NOTE, B/O <b>in</b> CrI.A./69/2024 <b>WITH</b> <a href="#">CrI.A./69/2024</a>	GOLAJAR UDDIN AHMED @ RAJU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN	PP, ASSAM
		GOLAJAR UDDIN AHMED @ RAJU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
44	<a href="#">I.A.(Civil)/3515/2024</a> FIXED <b>in</b> WP(C)/5620/2024 <b>WITH</b> <a href="#">WP(C)/5620/2024</a> CAVT. NO. 11072/024,	NOZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS
		NOZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS FOR CAVEATOR
45	<b>WITH</b> <a href="#">WP(C)/2285/2024</a>	ASHRAF ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR. A K DAS	SC, ELEM. EDU MR B D DAS MR. R ISLAM(R-7) MR N SARMA (R-7)

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
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10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING  
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDER (STAY VACATING)**

1	<a href="#">I.A.(Civil)/1240/2019</a> FIXED in <a href="#">WP(C)/8836/2018</a> <b>WITH</b> <a href="#">WP(C)/8836/2018</a>	MULLEN CHIRING <b>Versus</b> HARAKANTA PERTIN  HARAKANTA PERTIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. DCC Phukan  MR. B GOGOI MR P NAYAK	MR. B GOGOI  MR. D C C PHUKAN (R7) SC, SEC. EDU.
<b>ADMISSION</b>				
2	<a href="#">WP(C)/1716/2017</a>	SMTI. TARUNI PHUKAN. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
3	<a href="#">WP(C)/200/2021</a>	BELONPARA ME SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS SC, SSA MR. H P NEOG	SC, ELEM. EDU GA, ASSAM
4	<a href="#">WP(C)/269/2021</a>	ALISHA GOGOI LAHON <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MR. B GOGOI	GA, ASSAM SC, AHSEC SC, SEC. EDU. SC, CBSE
5	<a href="#">WP(C)/801/2021</a>	MD. SEKENDER ALI AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, ELEM. EDU SC, FINANCE
6	<a href="#">WP(C)/2710/2021</a>	DR. PRANAB KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U B SARMA MRS. G SARMA	SC, HIGHER EDU MR B CHANDA (r-3,4)
7	<a href="#">WP(C)/2729/2021</a>	DEVI PRASAD GHIMIRE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR. K K PARASAR	SC, ELEM. EDU SC, BTC SC, FINANCE
8	<a href="#">WP(C)/4283/2021</a>	BIPUL BRAHMA AND 8 ORS. <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A ROY SC, U G C SC, BODOLAND UNIVERSITY
	<b>WITH</b> <a href="#">I.A.(Civil)/587/2022</a> in <a href="#">WP(C)/4283/2021</a>	BIPUL BRAHMA AND 8 ORS. <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, U G C SC, BODOLAND UNIVERSITY

9	<a href="#">WP(C)/4748/2021</a>	ASSAM HIGH SCHOOL TEACHERS ASSOCIATION, AND ANR <b>Versus</b> THE STATE OF ASSAM , AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. T N SRINIVASAN	SC, AG SC, SEC. EDU. SC, FINANCE DEPTT.
10	<a href="#">WP(C)/4774/2021</a>	MUKESH KR SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, SEC. EDU. SC, FINANCE
11	<a href="#">WP(C)/7105/2021</a>	MD. FAJAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM M R Sharma	MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ MR. M SARMA (r-7) MS. ANASUYA C SC, SEC. EDU.
12	<a href="#">WP(C)/2616/2022</a>	SAYED ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5) SC, SEC. EDU.
13	<a href="#">WP(C)/2952/2022</a> FIXED	GIRINDRA CHANDRA NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
14	<a href="#">WP(C)/437/2024</a> B/O	ZIAUL KARIM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU MR B DEURI, G.A. ASSAM
<b>ORDERS</b>				
15	<a href="#">Cont.Cas(C)/749/2019</a> FIXED	SUSHIL CH. GHOSH AND 14 ORS. <b>Versus</b> PRITOM SAIKIA AND 5 ORS.	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	MR. D SAIKIA MR. R K D CHOUDHURY MR. S BORA MS. L DEVI MS. N PHUKAN MR B KAUSHIK
16	<a href="#">Cont.Cas(C)/752/2019</a> FIXED	FATEMA KHATUN AND ANR. <b>Versus</b> PRITOM SAIKIA AND 5 ORS.	MRS. K DEVI MR R BARUAH MS S A KHALIFA	MR. D SAIKIA MR. D SAIKIA MR. P N SHARMA MR. R K D CHOUDHURY MR. S BORA MR. B GOGOI MR. K GOGOI MS. L DEVI MR P NAYAK
17	<a href="#">Cont.Cas(C)/50/2021</a> B/O	KUSUM KALITA <b>Versus</b> AMAR JYOTI BARMAN, ACS AND ANR.	MR P KATAKI MRS R BEGUM MS. M DEVI	MR. S BORA
18	<a href="#">WP(C)/403/2017</a>	SMT. KUSUM KALITA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P KATAKI MRM HALOI	SC, EDUCATION
19	<a href="#">Cont.Cas(C)/433/2022</a> FIXED	MRS. DEVASREE SHARMA AND 9 ORS. <b>Versus</b> M.S. MANIVANNAN AND ANR.	MRS. R DEVI	MR. D SAIKIA (R1) MR. K GOGOI (R1) MR S DAS (R1)
20	<a href="#">Cont.Cas(C)/565/2023</a> FIXED	ANIL CHANDRA SARKAR <b>Versus</b> NARAYAN KONWAR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM MR. P DAIMARY MR. R. KARIM	MR B KAUSHIK
21	<a href="#">Cont.Cas(C)/708/2023</a> FIXED	SHAHANAZ PARBIN <b>Versus</b> SURANJANA SENAPATI	MR N SARMA	MR. D SAIKIA MR S M T CHISTIE MR. A PHUKAN
22	<a href="#">Cont.Cas(C)/472/2024</a> B/O	DIPAK CH. NATH AND 5 ORS. <b>Versus</b> MAMATA HOJAI	MR. J PATOWARY	

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/1008/2018</a> FIXED	BISHNUMAYA KAFLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANIAR, SC,ELEMENTARY EDUCATION DEPT. MR. B CHOUDHURY(SC, BTC) (R-7) MR A CHALIHA, SC, FINANCE  SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT
<b>MOTION</b>				
2	<a href="#">CRP(IO)/446/2024</a>	MANJU CHOWDHURY <b>Versus</b> HIRONMOYEE BHATTACHARJEE AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	
3	<a href="#">CRP(IO)/7/2025</a>	BISWAJIT SAIKIA @ MEDINI MOHAN SAIKIA <b>Versus</b> DEBOJIT SAIKIA @ INDRA MOHAN SAIKIA	MR. R GOSWAMI MS N DEVI S. B. GOSWAMI MS. U BHATTACHARYYA	
4	<a href="#">CRP(IO)/25/2025</a>	SMT RINKU BAGARIA <b>Versus</b> PRNOBESH GHOSH	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
<b>ADMISSION</b>				
5	<a href="#">WP(C)/3427/2017</a>	PRAMOD DEKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MS.K BARPUJARI	GA, ASSAM SC, GHC
6	<a href="#">WP(C)/8563/2018</a>	DIPU MONI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R SARMAH MR H DAS MR. B C DEKA MS. M PAUL MS. U HAZARIKA	MR. S C KEYAL GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT) SC, CBI



7	<a href="#">WP(C)/6765/2019</a> FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
8	<a href="#">WP(C)/7101/2021</a> WITH LCR	KARABI PATOWARY BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR S DIFUSA MR N RAY MR. P J DAS	GA, ASSAM SC, G.H.C
	<b>WITH</b>			
9	<a href="#">WP(C)/7425/2022</a>	LACHIT DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	GA, ASSAM GHC
10	<a href="#">WP(C)/3123/2023</a>	TULASHI DEB SARMA AND 2 ORS <b>Versus</b> THE GAUHATI HIGH COURT AND 2 ORS	DR. B AHMED MR. P K ROYCHOUDHURY (p-3-2) MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, GHC
11	<a href="#">WP(C)/3817/2023</a>	ARPITA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR S R A NASER MS S GOYAL	SR. GA, ASSAM SC, GHC
12	<a href="#">WP(C)/6343/2023</a>	LAKHINATH DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR H K DAS (R-2, R-3 & R-5) MRS. K BARPUZARI (R-4) MR. A CHAMUAH (R-4) SC, GHC
13	<a href="#">WP(C)/7532/2023</a>	AMULYA DHAN ROY <b>Versus</b> THE GAUHATI HIGH COURT AND 2 ORS	MR A A DEWAN MS S RAJBONGSHI S N ULLAH MR M K DAS MR H A RASHID	GA, ASSAM SC, G.H.C
14	<a href="#">FAO/81/2024</a>	MONIR ALI @ MORINUDDIN AHMED AND 3 ORS <b>Versus</b> HASHIM ALI AND 7 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	MR. M DUTTA MR N AHMED S BASUMATARY
	<b>WITH</b> <a href="#">I.A.(Civil)/3418/2024</a> in FAO/81/2024	MONIR ALI @ MORINUDDIN AHMED AND 3 ORS <b>Versus</b> HASHIM ALI AND 7 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	
15	<a href="#">WP(C)/3432/2024</a> B/O	DHARITRI DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, GHC SC, FINANCE
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
16	<a href="#">RSA/183/2024</a> CAVT. NO.07022/024,	PRAN GOPAL DAS GUPTA @ PRABIR DAS GUPTA AND 6 ORS <b>Versus</b> GOVINDRA CHANDRA PAUL	MR. D MOZUMDER MR. S BISWAS MS. S NATH	MR. P K ROYCHOUDHURY(R-1) MR. N HAQUE(R-1) MR. A K AZAD(R-1) MR N A MAZARBHUIYA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3101/2024</a> in RSA/183/2024	PRAN GOPAL DAS GUPTA @ PRABIR DAS GUPTA AND 6 ORS <b>Versus</b> GOVINDRA CHANDRA PAUL	MR. D MOZUMDER MR. S BISWAS MS. S NATH	MR N A MAZARBHUIYA FOR CAVEATOR
17	<a href="#">RSA/185/2024</a> B/O	MD SAMSUL AHMED AND 6 ORS <b>Versus</b> IMTIAZ AHMED	MR. O P BHATI MR T C DAS MR. S KHAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/3107/2024</a> in RSA/185/2024	MD SAMSUL AHMED AND 6 ORS <b>Versus</b> IMTIAZ AHMED	MR. O P BHATI MR T C DAS MR. S KHAN	

**ORDERS**

18	<a href="#">RSA/138/2006</a> WITH LCR	SAMSUL HAQUE and ORS <b>Versus</b> FATIK ALI and ORS	MR. I HUSSAIN MR. R ALI	
19	<a href="#">RSA/92/2010</a>	SRI AKBAR ALI <b>Versus</b> ABDUL MAJID and ORS	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN	MR.R GOSWAMI MR.D KONWAR MR.H KALITA MS.R LAGACHU
20	<a href="#">RSA/276/2010</a>	CHANDI PRASAD CHOUDHURY, <b>Versus</b> DIPAK KUMAR MALAKAR	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI MS.L DAS	MR.N DHAR MR. B MALAKAR MR.B DEB MR.A T H AHMED
21	<a href="#">CRP/274/2013</a>	MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD. <b>Versus</b> UTPAL BORA and ANR.	MR.A K SHARMA MS.B SARMA MR. M MORE MR.D K KATAKEY	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MR.A BARUA
22	<a href="#">CRP/305/2015</a> WITH LCR	AMIT DEBNATH <b>Versus</b> SMTI BABLI BHOWMIK and 6 ORS	MRG P BHOWMIK MR. D NANDI MR.R HAZARIKA MS P SARMAH MS.P CHETIA	MR.S K GOSWAMI(R-3) MR.N BARMAN(R-3) MR.A ACHARYAR-3 MR.R KATHKATIA(R-3)
23	<a href="#">I.A.(Civil)/1215/2016</a> in CRP SL. NO. 280644/2016	ATUL CHANDRA DAS and 6 ORS. <b>Versus</b> CHAYA RANI DAS and 3 ORS.	MR.B N SARMA MR.G SARMA MS.D DAS	
24	<a href="#">Tr.P.(C)/38/2018</a>	SMTI. KALPEE KASHYAP @ KALPEE KAMAL KOCH <b>Versus</b> DEVAJEET BARUAH	MR. R PHUKAN MR. D J DAS	MRS. S ROY MS. I DAS
	<b>WITH</b>			
25	<a href="#">Tr.P.(C)/5/2019</a>	DEVAJEET BARUAH <b>Versus</b> KALPEE KASHYAP @ KALPEE KAMAL KOCH	MRS. S ROY MS. I DAS	MR. R PHUKAN MR. D J DAS
	<b>WITH</b>			
26	<a href="#">Tr.P.(C)/6/2019</a>	DEVAJEET BARUAH <b>Versus</b> KALPEE KASHYAP @ KALPEE KAMAL KOCH	MRS. S ROY MS. I DAS	MR. R PHUKAN MR. D J DAS
	<b>WITH</b>			
27	<a href="#">Review.Pet./6967/2019</a> (Filing Number) TR.P.(C) 37/2018(D/O)	SRI DEVAJEET BARUAH <b>Versus</b> SMTI. KALPEE KASHYAP @ KALPEE KAMAL KOCH		
28	<a href="#">RSA/331/2018</a> WITH LCR	KASHEM ALI AND 4 ORS <b>Versus</b> ON THE DEATH OF SRI SHATYANDRA ROY PRODHANI HIS LEGAL HEIRS AND ORS	MS. R CHOUDHURY	MR Z ALAM (R2-R6) MS. S NAZNEEN (R2-R6)
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/4296/2018</a> in RSA/331/2018	KASHEM ALI AND 4 ORS <b>Versus</b> SRI SHATYANDRA ROY PRODHANI AND 10 ORS	MS. R CHOUDHURY	GA, ASSAM
29	<a href="#">I.A.(Civil)/860/2018</a> in CRP/198/2015	RITU BARUAH <b>Versus</b> ON DEATH OF LT. PRABHAT MAHANTA HIS LEGAL HEIRS, SMTI. MONJULA MAHANTA AND 6 ORS	MR. U SAIKIA	MR. D SARMA MR. F AHMED
	<b>WITH</b>			
	<a href="#">CRP/198/2015</a>	RITU BARUAH <b>Versus</b> PRABHAT MAHANTA	MR.H DAS MR.B SHARMA MR.D CHAKRABARTY MR. U SAIKIA	MR.D SARMAH MR.S K GHOSH MS.F AHMED
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/862/2018</a> in CRP/198/2015	RITU BARUAH <b>Versus</b> ON DEATH OF LT. PRABHAT MAHANTA HIS LEGAL HEIRS, SMTI. MONJULA MAHANTA AND 6 ORS	MR. U SAIKIA	MR. D SARMA MR. F AHMED

30	<a href="#">FAO/71/2019</a> CAVT. NO.1058/2019	I. J. CONSTRUCTION, <b>Versus</b> ABDUL RAKIB BARLASKAR AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	MR. N DHAR MR. T U LASKAR FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/4047/2019</a> in FAO/71/2019	I. J. CONSTRUCTION, <b>Versus</b> ABDUL RAKIB BARLASKAR AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	MR. N DHAR MR. T U LASKAR FOR CAVEATOR
31	<a href="#">I.A.(Civil)/75/2019</a> WITH LCR in RSA/138/2005	FOZIA BEGUM <b>Versus</b> ON THE DEATH OF ABDUL HAMID SARKAR, HIS LEGAL HEIRS REPRESENTING AND 2 ORS.	MR G P BHOWMIK	MR A D CHOUDHURY
	<b>WITH</b> <a href="#">RSA/138/2005</a>	FOIZIA BEGUM <b>Versus</b> ABDUL HAMID SARKAR AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.K ANAM	MR.H SARMA MS. M BHARALI
	<b>WITH</b> <a href="#">I.A.(Civil)/76/2019</a> in RSA/138/2005	FOZIA BEGUM <b>Versus</b> ON THE DEATH OF ABDUL HAMID, HIS LEGAL HEIRS REPRESENTING AND 2 ORS.	MR G P BHOWMIK	MR A D CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/77/2019</a> in RSA/138/2005	FOZIA BEGUM <b>Versus</b> ON THE DEATH OF ABDUL HAMID SARKAR ,HIS LEGAL HEIRS REPRESENTING AND 2 ORS.	MR G P BHOWMIK	MR A D CHOUDHURY
32	<a href="#">I.A.(Civil)/2738/2019</a> in RSA/127/2002 (D/O) in Review.Pet./8724/2019	SRI ATAUR RAHMAN CHOUDHURY <b>Versus</b> MD. JAHAR ALI AND ANR	MR. P MAHANTA MS. P SAHARIA	
	<b>WITH</b> <a href="#">Review.Pet./8724/2019</a> (Filing Number)	SRI ATAUR RAHMAN <b>Versus</b> MD. JAHAR ALI AND ANR		
33	<a href="#">I.A.(Civil)/807/2021</a> in RSA SL. NO. 241422/2014 in MC/203/2015	HAMIDA KHATUN AND 6 ORS. <b>Versus</b> HATEM ALI AND ANR.	MR. T DEURI	MR D CHOUDHURY MRS A K CHOUDHURY (R-1 TO 3.3) MR M CHOUDHURY (R-1 TO 3.3) MR. S N KRISHNATRAYA (R-1 TO 3.3) MR S DIFUSA (R-1 TO 3.3) MR N RAY (R-1 TO 3.3)
	<b>WITH</b> <a href="#">MC/203/2015</a>	MUSSTT. HAMIDA KHATUN and 6 ORS, <b>Versus</b> MD. HATEM ALI and 3 ORS,	MR.K KALITA MR.M HASSAN MR. D NATH	
	<b>WITH</b> <a href="#">MC/570/2015</a> in MC/203/2015	MUSSTT. HAMIDA KHATUN and 6 ORS, <b>Versus</b> MD. HATEM ALI and 3 ORS,	MR.K KALITA MR.M HASSAN MR. D NATH	MS.A K CHOUDHURY(R-1) MR.M CHOUDHURYR-1 MR.D CHOUDHURY(R-1) MR.T ALI(R-1) MR.S N KRISHNATRAYA(R- 1)
	<b>WITH</b> <a href="#">I.A.(Civil)/993/2019</a> in MC/203/2015	MUSSTT. HAMIDA KHATUN and 6 ORS, <b>Versus</b> MD. HATEM ALI and 3 ORS,	MR. T DEURI MD S ALI	MR. T ALI
	<b>WITH</b> <a href="#">I.A.(Civil)/809/2021</a> in MC/203/2015	HAMIDA KHATUN AND 6 ORS. <b>Versus</b> HATEM ALI AND ANR.	MR. T DEURI	MR D CHOUDHURY

34	<a href="#">CRP(IO)/99/2023</a>	SANKARLAL AGARWALA @ BHARUKA <b>Versus</b> SUMAN DEVI SURANA AND 3 ORS	MR. K K DEY MR V K BAROOAH	MR G N SAHEWALLA (R-1) MD ASLAM (R-1) MS. S. TODI (R-1) MR H K SARMA (R-1) MS T J SAHEWALLA (R-1)
35	<a href="#">MACApp./114/2023</a> WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. PINKY LAHON AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS. A BHATTACHARYYA (R-4) MR. P KALITA (R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/123/2023</a> in MACApp./114/2023	SMTI. PINKY LAHON AND 3 ORS. <b>Versus</b> THE NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR D MONDAL	MS. R D MOZUMDAR
	<b>WITH</b> <a href="#">I.A.(Civil)/864/2023</a> in MACApp./114/2023	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. PINKY LAHON AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/1693/2023</a> in MACApp./114/2023	SMTI. PINKY LAHON @ PINKI LAHON <b>Versus</b> THE NATIONAL INSURANCE COMPANY LIMITED	MR D MONDAL	MS R D MAZUMDAR
36	<a href="#">MACApp./755/2022</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI DADU BARUAH @ DUDU AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS. A BHATTACHARYYA (R-4) MR. P KALITA (R-4) MR D MONDAL
	<b>WITH</b> <a href="#">I.A.(Civil)/3081/2022</a> in MACApp./755/2022	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI DADU BARUAH @ DUDU AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/787/2023</a> in MACApp./755/2022	SRI DADU BARUAH @ DUDU <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED	MR D MONDAL	MS. R D MOZUMDAR
37	<a href="#">I.A.(Civil)/189/2023</a> in RSA/126/2008 (D/O), WITH LCR in RSA/126/2008	MD. HARMUZ ALI PRAMANIK <b>Versus</b> MD. SAFIUDDUN SARKAR AND 4 ORS	MR. S K GHOSH	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA
	<b>WITH</b> <a href="#">MC/4/2023</a>	MD. HURMUZ ALI PRAMANIK <b>Versus</b> MD. SAFIUDDUN SARKAR AND 4 ORS		MR. N DHAR MR. T U LASKAR MS. S DASGUPTA
38	<a href="#">CRP(IO)/276/2023</a>	SATYABRATA PAUL AND ANR. <b>Versus</b> KELISH RANJAN DEY AND 20 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	MR G N SAHEWALLA (R-1,2,3,5) GA, ASSAM MD ASLAM (R-1,2,3,5) MS. S. TODI (R-1,2,3,5) MR H K SARMA (R-1,2,3,5) MS K BHATTACHARYYA (R-1,2,3,5)
39	<a href="#">I.A.(Civil)/1602/2023</a> in RSA/3436/2023	REKIBUR ZAMAN AND ANR. <b>Versus</b> DIPEN CH. DAS ADN 16 ORS.	MR. R K BHUYAN	MR D CHOUDHURY (R1,3,4,5, 6, 7) MR D CHOUDHURY (R1,3,4,5, 6, 7) MR D CHOUDHURY (R1,3,4,5, 6, 7) MRS A K CHOUDHURY MR M CHOUDHURY (r-1,3,4,5,6,7)) MRS. J DEKA (r-1,3,4,5,6,7)) MR S DIFUSA (R1,3,4,5, 6, 7) MR S DIFUSA (R1,3,4,5, 6, 7)

	<b>WITH</b> <a href="#">RSA/3436/2023</a> (Filing Number)	REKIBUR ZAMAN AND ANR. <b>Versus</b> DIPEN CH. DAS ADN 16 ORS. A	MR. R K BHUYAN	
40	<a href="#">I.A.(Civil)/3247/2023</a> in RSA/121/2005 (D/O) in RSA/121/2005	SHRI BHABEN BHARALI, <b>Versus</b> ON THE DEATH OF RESPONDENT NO. 1 NAMELY KUSHESWAR DAS,	MR.B K DAS	MR. T J MAHANTA MS.P BHATTACHARYA
	<b>WITH</b> <a href="#">MC/82/2023</a>	SHRI BHABEN BHARALI <b>Versus</b> ON THE DEATH OF RESPONDENT NO. 1 NAMELY KUSHESWAR DAS,	MR. B K DAS MR. B K DAS	MR. T J MAHANTA MS.P BHATTACHARYA
41	<a href="#">CRP/40/2024</a> WITH LCR, B/O	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. <b>Versus</b> BIJOY TALUKDAR	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	MR H K SARMA (r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1084/2024</a> in CRP/40/2024	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. <b>Versus</b> BIJOY TALUKDAR	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	
42	<a href="#">RSA/155/2024</a>	ROHIT CHOUDHURY AND 5 ORS <b>Versus</b> UPENDRA NATH GOSWAMI	MR. N ALAM MR K JAIN S A BAKHTIAR	
43	<a href="#">RSA/179/2024</a>	SORHAB ALI @ MD. SURHAB ALI <b>Versus</b> SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY S AHMED	MR P K KALITA MR K TALUKDAR
	<b>WITH</b> <a href="#">I.A.(Civil)/3053/2024</a> in RSA/179/2024	SORHAB ALI @ SURHAB ALI <b>Versus</b> SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY S AHMED	
44	<a href="#">CRP(IO)/193/2024</a>	RAJAT DAS AND 2 ORS. <b>Versus</b> HARDAYAL SINGH ANAND AND 7 ORS.	MR. K SINGHA MR P J PATAR M R Sharma	
45	<a href="#">CRP(IO)/334/2024</a> WITH LCR	AFZAL HASSAN LASKAR <b>Versus</b> JIAUR RAHMAN LASKAR AND 24 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	MS. S NATH(R- 1 TO 14) MR. D MAZUMDAR (R- 1 TO 14)
46	<a href="#">CRP(IO)/375/2024</a>	BHABIRAM DAS <b>Versus</b> JUNAKI DAS AND 9 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM MR S SARMAH (R-7,8) MR S SARMAH (R-7,8)
47	<a href="#">I.A.(Civil)/1068/2024</a> in RSA/80/2019 (D/O) in RSA/80/2019	SRI RAJIB SARMA, <b>Versus</b> SRI PRADIP SARMA AND 4 ORS.	MR D C K HAZARIKA J BEZBARUAH N C K HAZARIKA	MR. B CHAKRAVARTY MR. S UPADHAY A SARMA
	<b>WITH</b> <a href="#">MC/25/2024</a>	SRI RAJIB SARMA <b>Versus</b> SRI PRADIP SARMA AND 4 ORS.	MR D C K HAZARIKA J BEZBARUAH N C K HAZARIKA	
48	<a href="#">I.A.(Civil)/1464/2024</a> WITH OFFICE NOTE in RSA/23/2009	MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS	MR. R L YADAV MR. R L YADAV MS. M BHATTACHARJEE	MR. P P BARUAH MR. M K DUTTA
	<b>WITH</b> <a href="#">RSA/23/2009</a>	MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS	MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI	MR.P P BARUAH MR.R SARMA MR.M K DUTTA

<p><b>WITH</b> <a href="#">MC/3414/2010</a> in RSA/23/2009</p>	<p>MD. MURAD IMAN and 5 ORS <b>Versus</b> MD. SULEMAN SHEIKH and 8 ORS</p>	<p>MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI</p>	
<p><b>WITH</b> <a href="#">MC/3415/2010</a> in RSA/23/2009</p>	<p>MD. MURAD IMAN and 5 ORS <b>Versus</b> MD. SULEMAN SHEIKH and 8 ORS</p>	<p>MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI</p>	
<p><b>WITH</b> <a href="#">MC/3416/2010</a> in RSA/23/2009</p>	<p>MD. MURAD IMAN and 5 ORS <b>Versus</b> MD. SULEMAN SHEIKH and 8 ORS</p>	<p>MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI</p>	
<p><b>WITH</b> <a href="#">MC/2175/2012</a> in RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS</p>	<p>MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI</p>	<p>MR.P P BARUAH MR.R SARMA MR.M K DUTTA</p>
<p><b>WITH</b> <a href="#">MC/2176/2012</a> in RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS</p>	<p>MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI</p>	<p>MR.P P BARUAH MR.R SARMA MR.M K DUTTA</p>
<p><b>WITH</b> <a href="#">I.A.(Civil)/1764/2020</a> in RSA/23/2009</p>	<p>ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. <b>Versus</b> SULEMAN SHEIKH AND 8 ORS.</p>	<p>MR. R L YADAV MS.K YADAV MR.A KABRA</p>	
<p><b>WITH</b> <a href="#">I.A.(Civil)/1765/2020</a> in RSA/23/2009</p>	<p>ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. <b>Versus</b> SULEMAN SHEIKH AND 8 ORS.</p>	<p>MR. R L YADAV MS.K YADAV MR.A KABRA</p>	<p>MR. P P BARUAH</p>
<p><b>WITH</b> <a href="#">I.A.(Civil)/1697/2022</a> in RSA/23/2009</p>	<p>MD. MURAD IMAN AND 5 ORS <b>Versus</b> MD. SULEMAN SHEIKH AND ORS</p>	<p>MR. R L YADAV MS. K YADAV MS. M BHATTACHARJEE</p>	<p>MR. P P BARUAH MR. M K DUTTA</p>
<p><b>WITH</b> <a href="#">I.A.(Civil)/1698/2022</a> in RSA/23/2009</p>	<p>MD. MURAD IMAN AND 5 ORS <b>Versus</b> MD. SULEMAN SHEIKH AND ORS</p>	<p>MR. R L YADAV MR. R L YADAV MS. M BHATTACHARJEE</p>	<p>MR. P P BARUAH MR. M K DUTTA</p>
<p><b>WITH</b> <a href="#">I.A.(Civil)/1465/2024</a> in RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS</p>	<p>MR. R L YADAV MR. R L YADAV MS. M BHATTACHARJEE</p>	<p>MR. P P BARUAH MR. M K DUTTA</p>
<p><b>WITH</b> <a href="#">I.A.(Civil)/1466/2024</a> in RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS</p>	<p>MR. R L YADAV MR. R L YADAV MS. M BHATTACHARJEE</p>	<p>MR. P P BARUAH MR. M K DUTTA</p>
<p>49 <a href="#">I.A.(Civil)/1556/2024</a> B/O in RSA/2534/2024</p>	<p>ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS <b>Versus</b> FATEMA KHATUN AND 5 ORS</p>	<p>MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH</p>	<p>W.H. DEVI (R-1) MR. R ALI (R-1)</p>
<p><b>WITH</b> <a href="#">RSA/2534/2024</a> (Filing Number)</p>	<p>ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS <b>Versus</b> FATEMA KHATUN AND 5 ORS A</p>	<p>MR. R K BHUYAN</p>	

**WITH**  
[I.A.\(Civil\)/2536/2024](#)  
(Filing Number)

ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS  
**Versus**  
FATEMA KHATUN AND 5 ORS A

MR. R K BHUYAN

**WITH**  
[I.A.\(Civil\)/3872/2024](#)

ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS  
**Versus**  
FATEMA KHATUN AND 5 ORS

MR. R K BHUYAN  
MR. M KASHYAP  
MR. S A SINGH

50 [I.A.\(Civil\)/1886/2024](#)  
in RSA/6362/2024

ABHIJIT HAZARIKA  
**Versus**  
BASANTA KUMAR RAI

MR. B CHAKRAVARTY  
MS. A LALA

MS. B CHOUDHURY  
MR. S SAHU

**WITH**  
[RSA/6362/2024](#)  
(Filing Number)

ABHIJIT HAZARIKA  
**Versus**  
BASANTA KUMAR RAI F

MR. B CHAKRAVARTY

51 [WP\(C\)/4004/2024](#)

KAMKHOLUN LHOIJEN  
**Versus**  
THE GAUHATI HIGH COURT AND 4 ORS

MR. R BORA  
MS R MEDHI  
MR. S UDDIN

GA, ASSAM  
SC, GHC

52 [I.A.\(Civil\)/4072/2024](#)  
WITH LCR  
in RSA/73/2022

PROSPECTIVE CONSULTANT PRIVATE LTD.  
**Versus**  
SURUPA DAS AND 2 ORS.

MS S MOCHAHARI  
MR SISHIR DUTTA  
MR M CHOUDHURY

MR. S KALITA  
MS P BORUA  
MR. S KAKATI  
MR P DAS  
MS D TALUKDAR

**WITH**  
[RSA/73/2022](#)

PROSPECTIVE CONSULTANT PRIVATE LTD.  
**Versus**  
SURUPA DAS AND 2 ORS.

MS S MOCHAHARI  
MR SISHIR DUTTA  
MR M CHOUDHURY

MR. S KALITA  
MS P BORUA  
MR. S KAKATI  
MR P DAS  
MS D TALUKDAR

53 [WP\(C\)/5851/2024](#)

PROBITRA SONOWAL  
**Versus**  
THE GAUHATI HIGH COURT AND 7 ORS

MD S HOQUE  
MR. M DEKA  
MS B A AHMED  
MS A BEGUM

MR. K GOGOI (R-6,7,8)  
MS. P BORAH(R-6,7,8)  
SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[CRIMINAL AND CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">MACApp./754/2018</a>	THE ORIENTALINSURANCE CO. LTD <b>Versus</b> NUR ALI AND 3 ORS	MR. S K GOSWAMI MR A KALITA	MR. S RAHMAN
2	<a href="#">CRP/19/2024</a>	ALOM KHAN <b>Versus</b> JOHURA KHATUN AND ANR	MR. B J MUKHERJEE MS R SAHA	MR. A K HUSSAIN (r-1,2) MR. B HUSSAIN (r-1,2)
3	<a href="#">MFA/57/2024</a>	BENJU BASUMATARY AND ANR <b>Versus</b> THE UNION OF INDIA	MS N RAFIQUE MR. S SUTRADHAR MR A N IQBAL J.P. BARUAH	MR. G PEGU DY.S.G.I.
4	<a href="#">Tr.P.(C)./75/2024</a>	GOLERA BEGUM <b>Versus</b> NUR MOHAMMOD SARKAR	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	MR. M A SHEIKH MR. W A SHEIKH
<b>BAIL HEARING (BA)</b>				
5	<a href="#">Bail Appln./1781/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
6	<a href="#">Bail Appln./2603/2024</a> WITH CASE RECORD(SCANNED COPY)	SMTI NAINAH DEVI <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
7	<a href="#">Bail Appln./3084/2024</a> WITH CASE RECORD(SCANNED COPY)	HAMIDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
8	<a href="#">Bail Appln./3258/2024</a> WITH CASE RECORD(SCANNED COPY)	NAZIM SEIKH <b>Versus</b> THE STATE OF ASSAM,	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	PP, ASSAM
9	<a href="#">Bail Appln./3380/2024</a> WITH CASE RECORD(SCANNED COPY)	MD JALAL UDDIN TALUKDAR @ KAMAL UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
10	<a href="#">Bail Appln./3444/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	ABDUL MALEK @ ABDUL MALQUE <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM MR. R K MAHANTA	MR. M A LASKAR (INFORMANT) MS A HUSSAIN(INFORMANT) S AHMED(INFORMANT) PP, ASSAM



11	<a href="#">Bail Appln./3445/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	KOYES AHMED @ KOYES AHMED MAHAMMOD <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
12	<a href="#">Bail Appln./3519/2024</a> WITH CASE RECORD(SCANNED COPY)	MAFUJUL ISLAM @ MAFUZUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
<b>WITH</b>				
13	<a href="#">Bail Appln./3521/2024</a>	JOYNAL HUSSEN @ JOYNAL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
14	<a href="#">Bail Appln./3624/2024</a> WITH CASE RECORD(SCANNED COPY)	SUHEL AHMED @ SIBLU <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. J GHOSH	PP, ASSAM
15	<a href="#">Bail Appln./3689/2024</a> WITH CASE RECORD(SCANNED COPY)	RANJIT BORO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
16	<a href="#">Bail Appln./3707/2024</a> FIXED	UMESH MAHATO <b>Versus</b> THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG	PP, ASSAM
17	<a href="#">Bail Appln./3819/2024</a> FIXED	TAPAN RABHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
18	<a href="#">Bail Appln./3880/2024</a> WITH SCANNED COPY OF LCR	SRI LAKENDRA BASUMATARY <b>Versus</b> THE STA OF ASSAM	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
19	<a href="#">Bail Appln./3903/2024</a> FIXED	BISHAL PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. P DAS	PP, ASSAM
20	<a href="#">Bail Appln./3969/2024</a> WITH OFFICE NOTE	JAHANGIR ALAM <b>Versus</b> THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
21	<a href="#">Bail Appln./59/2025</a> FIXED	SHARIFUL ALI @ SHARIFUL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
<b>BAIL HEARING</b>				
22	<a href="#">AB/2720/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABID MAHAMMAD DIPTY ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID	PP, ASSAM
23	<a href="#">AB/3039/2024</a> WITH OFFICE NOTE	ABDUL LATIF SK <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR T H HAZARIKA MR. S ISLAM MR M CHETIA MR A HAWARI MR A RASHID MR. K ISLAM MR. D ROY	SC, CBI
24	<a href="#">AB/3283/2024</a> WITH OFFICE NOTE, FIXED	OMAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MD A RAHMAN MRS. R S DEURI MS A DAS MS. L WANGSA	MR. M K HUSSAIN(R-2) MRS. S Y AHMED(R-2) MS. F H AHMED(R-2) MR. M ALOM (R-2) PP, ASSAM
25	<a href="#">AB/3317/2024</a> WITH OFFICE NOTE, FIXED	KUTUB UDDIN CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	T A LASKAR MR. D K AGARWALA	MR. N H MAZARBHUIYAN(R-2) MR. M H SAIKIA (R-2) PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
26	<a href="#">RSA/52/2024</a>	ON THE DEATH OF AMAR KAR AND 3 ORS <b>Versus</b> PRABHAT SINGHA	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	

27	<a href="#">RSA/213/2024</a>	RAJU BORO AND ANR <b>Versus</b> ABU TAHER AND 24 ORS	MD ASLAM MS. S. TODI MS K SARMA MS K SARMA	GA, ASSAM
<b>ORDERS</b>				
28	<a href="#">MC/603/2015</a> CAVT. NO. 1745/2014 in RSA SL. NO. 232547/2014, FIXED	GURU PRASAD SARMA and 3 ORS <b>Versus</b> ON THE DEATH OF LATE PUSPA CHANDRA SARMA HIS LEGAL HEIRS- and 5 ORS,	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MS.N GOSWAMI FOR CAVEATOR
29	<a href="#">RSA/194/2018</a> WITH LCR	SRI MRIDUL DEKA <b>Versus</b> SMT SUKHILA DEKA AND 13 ORS	MR B N SARMA MR. S SARMA MR. J DEKA MS. K MALAKAR MR. T K BHUYAN MR. S K DEKA	MR. B J GHOSH (R1 & 2) MR. T SK (R1 & 2)
30	<a href="#">FAO/27/2020</a>	ENGINEERING PROJECT (INDIA) LIMITED AND 3 ORS <b>Versus</b> M/S J.A BROTHERS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR A DASGUPTA MR. A BISWAS MR. R B PHOOKAN R SARMAH MS M KAKOTY MS. K JAIN MR K J HAZARIKA
	<b>WITH</b> <a href="#">I.A.(Civil)/1842/2020</a> in FAO/27/2020	M/S J.A BROTHERS <b>Versus</b> ENGINEERING PROJECT (INDIA) LIMITED AND 3 ORS.	MR A DASGUPTA MS. K JAIN	MR D BARUAH
31	<a href="#">I.A.(Civil)/716/2020</a> in RSA/630/2020	SHABNAM EYASMIN <b>Versus</b> MOSST. NAFISA MUMTAJ AND 2 ORS.	MR. R SARMA MR H DEKA MR. D M NATH	
	<b>WITH</b> <a href="#">RSA/630/2020</a> (Filing Number)	MISS SHABNAM EYASMIN <b>Versus</b> MOSST. NAFISA MUMTAJ AND 2 ORS		
32	<a href="#">RSA/107/2021</a> WITH LCR	JUGAL KUMAR SAIKIA <b>Versus</b> SANJIB DAS AND 2 ORS.	MR. P P DAS MR B DEKA	MR. S SARMA (R-1,2) MR. J DEKA (R-1,2) MR. T K BHUYAN (R-1,2) MR. S K DEKA (R-1,2)
	<b>WITH</b> <a href="#">RSA/110/2021</a>	JUGAL KUMAR SAIKIA <b>Versus</b> SANJIB DAS AND 3 ORS.	MR. P P DAS MR B DEKA	MR. S SARMA (R-1,2) MR. J DEKA (R-1,2) MR. T K BHUYAN (R-1,2) MR. S K DEKA (R-1,2) MR. J DEKA
34	<a href="#">MACApp./239/2021</a> B/O	PRAKASH TODI <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. R DUBEY MS. A B KAYASTHA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> <a href="#">CO/4/2022</a> in MACApp./239/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PRAKASH TODI AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
35	<a href="#">CRP/16/2022</a> WITH LCR, B/O	PARIMAL DHAR <b>Versus</b> PRAMOTH DHAR AND 2 ORS	MR. R PHUKAN MR. P TALUKDAR	
36	<a href="#">RSA/91/2022</a> WITH LCR	MUSTT. MARIZAN KHATUN AND ORS. <b>Versus</b> PIR BOCSO AND 7 ORS.	MS. R CHOUDHURY M ALAMGEER MR. M ALAM	MR. D C C PHUKAN (R-1 TO 8) MS. J GOGOI (R-1 TO 8)
	<b>WITH</b> <a href="#">I.A.(Civil)/2685/2023</a> in RSA/91/2022	MUSTT. MARIZAN KHATUN AND ORS. <b>Versus</b> PIR BOCSO AND 7 ORS.	M ALAMGEER MR. A ALAM MR. M ALAM	MR. D C C PHUKAN
37	<a href="#">I.A.(Civil)/3179/2022</a> WITH LCR in RSA/85/2014	NRIPENDRA CH. TALUKDAR <b>Versus</b> MANIK CH. TALUKDAR and 2 ORS.	MS D BORGHAIN MS.M SARMAH MR.P GOHAIN MR.K BORAH MS.M BHUYAN	MR. H L MAURYA

	<p><b>WITH</b> <a href="#">RSA/85/2014</a></p>	<p>NRIPENDRA CH. TALUKDAR <b>Versus</b> MANIK CH. TALUKDAR and 2 ORS.</p>	<p>MS.D BORGOHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MR.K BORAH MS.M BHUYAN</p>	<p>GA, ASSAM MS.L SRIVASTAV MR.A H MULLA MR.H L MAURYA</p>
	<p><b>WITH</b> <a href="#">MC/765/2014</a> in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR <b>Versus</b> MANIK CH. TALUKDAR and 2 ORS.</p>	<p>MS.D BORGOHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MS.M BHUYAN</p>	
	<p><b>WITH</b> <a href="#">MC/766/2014</a> in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR <b>Versus</b> MANIK CH. TALUKDAR and 2 ORS.</p>	<p>MS.D BORGOHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MS.M BHUYAN</p>	
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1659/2023</a> in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR <b>Versus</b> MANIK CH. TALUKDAR AND 2 ORS.</p>	<p>MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH</p>	<p>GA, ASSAM MR. H L MAURYA</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1660/2023</a> in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR <b>Versus</b> MANIK CH. TALUKDAR AND 2 ORS.</p>	<p>MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH</p>	<p>GA, ASSAM MR. H L MAURYA</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1661/2023</a> in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR <b>Versus</b> MANIK CH. TALUKDAR AND 2 ORS.</p>	<p>MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH</p>	<p>GA, ASSAM MR. H L MAURYA</p>
38	<a href="#">FAO/27/2023</a>	<p>RASHMI BALA DAS AND 4 ORS. <b>Versus</b> NARAYAN DAS AND 8 ORS.</p>	<p>MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS</p>	<p>MR. M C DAS (R-1,2,3,4,7,8,9) MR. S P CHOUDHURY(R-1,2,3,4,7,8,9)</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1536/2023</a> in FAO/27/2023</p>	<p>RASHMI BALA DAS AND 4 ORS. <b>Versus</b> NARAYAN DAS AND 8 ORS.</p>	<p>MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS</p>	
39	<a href="#">Tr.P.(C)/32/2023</a>	<p>SHAH NEWAZ KHAN AND 5 ORS. <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS</p>	<p>MR. D P CHALIHA MS M ROY</p>	<p>MR. R P SARMAH(R-6.1, 6.2) MR. P N SHARMA (R-6.1, 6.2) GA, NAGALAND</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2829/2024</a> in Tr.P.(C)/32/2023</p>	<p>SHAH NEWAZ KHAN AND 5 ORS. <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS</p>	<p>MR. D P CHALIHA MS M ROY</p>	<p>GA, NAGALAND</p>
40	<a href="#">Tr.P.(C)/68/2015</a>	<p>SHAH NEWAZ KHAN and 5 ORS <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS</p>	<p>MR.D P CHALIHA MR.U P CHALIHA</p>	<p>MR.R K D CHOUDHURYR-4and5 MS.L DEVI(R-4&amp;5) GA, NAGALAND</p>
41	<a href="#">MACApp./100/2023</a> B/O	<p>NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> ISHWARI CHETRY AND 7 ORS. F</p>	<p>MR. R K BHATRA MR. A SAIKIA MS P HAJURI MS R GANGAWAT</p>	<p>MR. S CHAMARIA (R1) MR A N SARMAH (R1) MR M M ZAMAN (R1)</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1540/2023</a> in MACApp./100/2023</p>	<p>NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> ISHWARI CHETRY AND 7 ORS. F</p>	<p>MR. R K BHATRA MR. A SAIKIA MS P HAJURI MS R GANGAWAT</p>	<p>MR. K K BHATTA MS JONA TALUKDAR (r-8) MS R DEVI (r-8)</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1545/2023</a> in MACApp./100/2023</p>	<p>NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> ISHWARI CHETRY AND 7 ORS. F</p>	<p>MR. R K BHATRA MR. A SAIKIA MS P HAJURI MS R GANGAWAT</p>	<p>MR. K K BHATTA MS JONA TALUKDAR (r-8) MS R DEVI (r-8)</p>

42	<a href="#">RSA/117/2023</a>	DR. HIRANYA KUMAR DEKA AND 4 ORS. <b>Versus</b> HIRANYA KUMAR DAS AND 2 ORS.	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA MR H PARASAR	MR. K K NANDI (r-1) MS S DEY (r-1) MISS. R. DAS (r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1929/2023</a> in RSA/117/2023	DR. HIRANYA KUMAR DEKA AND 4 ORS. <b>Versus</b> HIRANYA KUMAR DAS AND 2 ORS.	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA MR H PARASAR	
43	<a href="#">CRP/141/2023</a>	BILLAL HUSSAIN @ BILLAL HASSAN <b>Versus</b> WAZED ALI AND ANR	G UDDIN P ADHIKARI MR A H SARKAR	
44	<a href="#">RSA/163/2023</a>	HEMEN DAS AND ANR. <b>Versus</b> HARSHARAM PATHAK AND 4 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. N ALAM (r-2 to 5) MR K JAIN (r-2 to 5) MR A K SHARMA (r-2 to 5)
45	<a href="#">Arb.A./3/2024</a>	SRI VIISHNU KHARGHARIA <b>Versus</b> DR. CHIRANJIB KUMAR BARUAH	MR. O P BHATI MR. P SARMA	MR. R DUBEY (R- 1,2,3,4) MS. A B KAYASTHA(R-1,2,3,4) MR. A N I HUSSAIN(R-1,2,3,4) MS N B KAYASTHA(R-1,2,3,4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1291/2024</a> in Arb.A./3/2024	SRI VIISHNU KHARGHARIA <b>Versus</b> DR. CHIRANJIB KUMAR BARUAH	MR. O P BHATI MR. P SARMA	
46	<a href="#">MFA/42/2024</a> FIXED	MONMONI CHETRY AND 2 ORS. <b>Versus</b> M/S B K AGENCY AND ANR B	MR. U DUTTA MR. B. KUMAR MR. M B ISLAM	MS. R D MOZUMDAR MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2)
47	<a href="#">I.A.(Civil)/47/2024</a> in RSA/281/2019	ON THE DEATH OF ABDUL GAFUR, <b>Versus</b> ABDUL KUDDUS AND 14 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MR H R CHOUDHURY
	<b>WITH</b> <a href="#">RSA/281/2019</a>	ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS ISMAIL ALI AND 10 ORS <b>Versus</b> ABDUL KUDDUS AND 14 ORS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR H R CHOUDHURY
48	<a href="#">CRP/59/2024</a> WITH LCR	MAHADEV KIRTONIA <b>Versus</b> CHANDRA SARKAR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR G J SAIKIA MR. N DAS S DAS MD A ISLAM
49	<a href="#">RSA/97/2024</a> WITH LCR	PARBATI KANU @ KANU AND 5 ORS <b>Versus</b> RANJAN PRASAD KANU AND 9 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MS. R CHOUDHURY (R-1 to 4) MS F N ZAMAN (R-1 to 4) MS. B. HAZARIKA (R-1 to 4)
	<b>WITH</b> <a href="#">RSA/92/2024</a>	RANJAN PRASAD KANU AND 3 ORS <b>Versus</b> LEGAL HEIRS OF LT SATYA NARAYAN KANU, SMTI. PRABATI KANU AND ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. A C SARMA(R-1,2,3,4,5,6) MR G BHARADWAJ(R-1,2,3,4,5,6) MR N BRAHMA(R-1,2,3,4,5,6)
	<b>WITH</b> <a href="#">I.A.(Civil)/1684/2024</a> in RSA/92/2024	RANJAN PRASAD KANU AND 3 ORS <b>Versus</b> LEGAL HEIRS OF LT SATYA NARAYAN KANU PRABATI KANU AND ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
51	<a href="#">CRP(IO)/356/2024</a>	BISWAJIT BHATTACHARJEE <b>Versus</b> BIBEK BHATTACHARJEE AND 2 ORS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	J TALUKDAR(R-1 TO 3) MR. R ALI (R-1 TO 3) MR M BORO(R-1 TO 3) MS. J GAYAN(R-1 TO 3)
52	<a href="#">I.A.(Civil)/2094/2024</a> in CRP/6315/2024	N.F. RAILWAY AND ANR <b>Versus</b> MINTU SAHA	MR H GUPTA	
	<b>WITH</b> <a href="#">CRP/6315/2024</a> (Filing Number)	N F Railways And Anr <b>Versus</b> Sri Mintu Saha	HAREESH GUPTA	

53	<a href="#">I.A.(Civil)/2150/2024</a> FIXED in RSA/128/2023	LAKHESWAR MAHATO, <b>Versus</b> ON THE DEATH OF GANGADHAR PANDA @ GANGADHAR PANDEY HISE LEGAL HEIRS NEEL BASANA PANDA AND ORS	MR. I ALAM MR. T SK MR. T SK	MR. L R MAZUMDER
	<b>WITH</b> <a href="#">RSA/128/2023</a>	LAKHESWAR MAHATO <b>Versus</b> GANGADHAR PANDA @ GANGADHAR PANDEY AND ORS	MR. B J GHOSH MR. I ALAM MR. T SK	MR. L R MAZUMDER (R-1) MR E HUSSAIN (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2055/2024</a> in RSA/128/2023	LAKHESWAR MAHATO <b>Versus</b> GANGADHAR PANDA @ GANGADHAR PANDEY AND ORS B	MR. I ALAM MR. T SK MR. T SK	L R MAJUMDAR

**HEARING**

54	<a href="#">Review.Pet./51/2023</a> in MACApp./368/2017 (D/O), WITH LCR, B/O	RINKU SINGH @ RINKU KUMARI <b>Versus</b> NEW INDIA ASSURANCE CO LTD.	MR K BHUYAN MR. M U E BHUYAN	MR. S DUTTA MS S MOCHAHARI MR. S DUTTA
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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CRIMINAL BENCH]**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Crl.Rev.P./141/2024</a> B/O	UDAYADITYA KASHYAP <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
2	<a href="#">Crl.Rev.P./18/2025</a>	AMIT KUMAR TURAHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. P MAZUMDER R DEB B CHOWHAN	PP, ASSAM
3	<a href="#">Crl.Pet./66/2025</a>	NIRANJAN BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	PP, ASSAM
4	<a href="#">Crl.Pet./67/2025</a>	AHAMAD ALI @ AHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
5	<a href="#">Crl.Pet./68/2025</a>	JIYAUH RAHMAN @ JIAUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
<b>ADMISSION</b>				
6	<a href="#">WP(C)/7107/2021</a> PART-HEARD	RAJDEEP ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. T C CHUTIA MR D NATH SC, REVENUE
7	<a href="#">Crl.Rev.P./603/2022</a> WITH LCR 1 FILE	SAMPA BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. DILIP DEY MS T NANDI	MR. GAURAV R DUTTA (R-2) MR. A R BAROOAH (R-2) PP, ASSAM
8	<a href="#">WP(C)/1840/2024</a>	PHUKAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9) SC, REVENUE

9	<b>WITH</b> <a href="#">WP(C)/2288/2024</a>	PHUKAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9)
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**ORDERS**

10	<a href="#">Crl.Rev.P./181/2023</a> WITH LCR 1 FILE	DIPAK DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
11	<a href="#">Crl.Rev.P./87/2024</a>	MD. AMIRUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI DR AZIZ KHAN	PP, ASSAM
12	<a href="#">Review.Pet./210/2024</a>	PRIYANKA BORA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MRS. R BORAH MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	GA, ASSAM
13	<b>WITH</b> <a href="#">WP(C)/7920/2018</a>	IMTIAZ ANSARI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P SUNDI MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR D CHOUDHURY (R9) MR. M CHOUDHURY (R9) MR. T ALI (R9) MR. S N KRISHNATRAYA (R9)
14	<b>WITH</b> <a href="#">WP(C)/4427/2022</a>	PRIYANKA BORA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA MS M N KONYAK MS. A AKHTAR	GA, ASSAM MR G CHOUDHURY (R- 10,11) MR. ARIF AHMED MR. ARIF AHMED SC, PCB SC, HEALTH
15	<b>WITH</b> <a href="#">Review.Pet./168/2024</a>	PRIYANKA BORA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	GA, ASSAM SC, HEALTH SC, PCB
16	<a href="#">I.A.(Crl.)/1283/2024</a> CRL.REV.P. 507/2012(D/O) <b>in</b> Crl.Rev.P./507/2012	DILIP KR. DAS <b>Versus</b> STATE OF ASSAM and ANR	MR P KATAKI	PP, ASSAM
17	<a href="#">I.A.(Civil)/3776/2024</a> WP(C) 1297/2017(D/O) <b>in</b> WP(C)/1297/2017	THE PROJECT DIRECTOR <b>Versus</b> ASHOK DAS and ORS. E	MRS. R BORAH	
18	<a href="#">I.A.(Civil)/3780/2024</a> WP(C) 1208/2017(D/O) <b>in</b> WP(C)/1208/2017	THE PROJECT DIRECTOR <b>Versus</b> ASHOK DAS and ORS	MRS. R BORAH	MS. A DEV

**QUASHMENT**

19	<a href="#">Crl.Pet./587/2011</a> CRL.PET. 537/2011(D/O), CRL.PET. 457/2011(D/O), FIXED	DRIVE INDIA ENTERPRISE SOLUTIONS LTD. <b>Versus</b> SATYAJIT KALITA	MR.S K MEDHI MR.R SARMA MR SARFRAZ NAWAZ, Amicus Curiae	MR.H R A CHOUDHURY
20	<a href="#">Crl.Pet./954/2018</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	JAMIR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z ALAM	MR. N K HALOI MR. P C SARKAR MR. P C SARKAR PP, ASSAM
21	<a href="#">Crl.Pet./1342/2019</a>	M/S. INDUSVIVA HEALTH SCIENCES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM

22	<a href="#">Crl.Pet./1458/2019</a>	DURJADHAN @ D. DURYUDHAN <b>Versus</b> MAJONI KHATOON @ MAJONI DAS	MR. A SARMA MR M K ROY MS. M CHAKRABORTY	
23	<a href="#">Crl.Pet./88/2021</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SIDDEQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM
24	<a href="#">Crl.Pet./580/2024</a>	SMTI. MAMONI SAIKIA DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
25	<a href="#">Crl.Pet./1200/2024</a> WITH LCR 2 FILES	ABDUL KUDDUS SHEIKH <b>Versus</b> MAHMUDA KHATUN	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	MR. M A SHEIKH MR. Z H AHMED MS. F INTAZ
<b>HEARING</b>				
26	<a href="#">Crl.Rev.P./242/2010</a> WITH LCR 3 FILES, FIXED	MD NAZER ALI <b>Versus</b> THE STATE OF ASSAM	MISSR RONGMAI MR.M BISWAS MR.K BARUAH	PP, ASSAM
27	<a href="#">Crl.Rev.P./169/2011</a> WITH LCR 4 FILES, FIXED	PRANAB GOGOI <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, Amicus Curiae MR.B DEY MR.R DHAR MR.R DOLEY MR.H CHETRY	PP, ASSAM
28	<a href="#">Crl.Rev.P./177/2011</a> WITH LCR 4 FILES, FIXED	SMTI KHIROYOTI DEHINGIA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR.B BURAGOHAIN MR.PARAG J SAIKIA	PP, ASSAM
29	<a href="#">Crl.Rev.P./257/2012</a> WITH LCR 1 FILE, FIXED	JOGENDRA NATH SAIKIA <b>Versus</b> NANDESWAR GOGOI and ANR.	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA MS.D DUTTA	MR.T C CHUTIA MR.K K HANDIQUE MRS.S BORPATRAGOHAIN
30	<a href="#">Crl.Rev.P./462/2013</a> WITH LCR 5 FILES, FIXED	SURENDRA DAS <b>Versus</b> THE STATE OF ASSAM	MRM H AHMED MR.H A AHMED MR.Z RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./169/2025</a>	SHRI GOVIND KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	PP, ASSAM
<b><u>MOTION</u></b>				
2	<a href="#">AB/20/2025</a> WITH OFFICE NOTE	GAJENDRA BISWAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. P BASFORE	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
3	<a href="#">Bail Appln./2556/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	IMAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	<a href="#">Bail Appln./2748/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	ABDUL HASIM KHAN @ MD ABDUL HASIB KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
5	<a href="#">AB/1057/2024</a> FIXED	NUR NABI SK <b>Versus</b> THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
6	<a href="#">AB/1059/2024</a> FIXED	SHAJU MIAH @ SAJU SK. <b>Versus</b> THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
7	<a href="#">AB/3355/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY),OFFICE NOTE, FIXED	MOMTAZALI @ MONTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
8	<a href="#">AB/23/2025</a> WITH OFFICE NOTE	RUPAK MANDAL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
<b><u>ORDERS</u></b>				
9	<a href="#">I.A.(CrI.)/38/2025</a> BA 1772/2024(D/O) in Bail Appln./1772/2024	KARTIK DUGAR ALIAS KARTIC DUGAR <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Crl.Rev.P./285/2022</a>	MD. KUTUB UDDIN BARBHUIYA <b>Versus</b> MUSST RAJNA BEGUM BARBHUIYA AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S D PURKAYASTHA (R-1) MR. K MIRA (R-1) MR. R D GUPTA (R-1) MS. S PHUKAN (R-1) PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./172/2025</a>	MUNU BAIDYA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
3	<a href="#">Bail Appln./179/2025</a>	RAJESA SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">Crl.Pet./872/2024</a> B/O	MAGBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
5	<a href="#">Crl.Pet./1519/2024</a>	ZAKIR HUSSAIN @ JAKIR HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G CHAMUAH	PP, ASSAM
6	<a href="#">Crl.Pet./1548/2024</a>	SARFARAJ AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA	PP, ASSAM
7	<a href="#">Crl.Pet./1554/2024</a>	SARLONGKI INGTI AND 3 ORS. <b>Versus</b> TSTATE OF ASSAM AND 2 ORS.	MR. M SARANIA MR. P P GOGOI MR A SARANIA	PP, ASSAM
8	<a href="#">Crl.Pet./1576/2024</a>	AMINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. D ZAKARIA	PP, ASSAM
9	<a href="#">AB/3322/2024</a> WITH OFFICE NOTE, FIXED	SALEHUDDIN AHMED AND ORS <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM

10	<a href="#">AB/3388/2024</a> FIXED	KUSUM JALAN <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH MS P GUPTA	
11	<a href="#">AB/3434/2024</a> FIXED	ABDUL RAHIM <b>Versus</b> THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
12	<a href="#">AB/142/2025</a>	ABDUL SAFI @ ABDUL SOFIK <b>Versus</b> THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM
13	<a href="#">AB/148/2025</a>	SRI LAUREL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MS A GOGOI MR GAURAV R DUTTA MR A R BAROOAH MS D DEVI	PP, ASSAM
<b>ADMISSION</b>				
14	<a href="#">Crl.Pet./200/2019</a> FIXED	NABASISH CHAKRABORTY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J KHATANIAR MR. R R Gogoi	MR. A BHATTACHARYA (R2) MS. K MALAKAR (R2) MS. M BARUAH (R2) MR. A BHATTACHARJEE (R2) PP, ASSAM MS. K TALUKDAR (R2)
	<b>WITH</b> <a href="#">I.A.(Crl.)/305/2019</a> in Crl.Pet./200/2019	TUSHARKANA BANERJEE <b>Versus</b> NABASISH CHAKRABORTY AND 3 ORS	MR. N J KHATANIAR MR. P MAHANTA	MR. R R Gogoi PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/336/2019</a> in Crl.Pet./200/2019	PARTHA SARATHI BANERJEE <b>Versus</b> NABASISH CHAKRABORTY AND 2 ORS	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MR. N J KHATANIAR PP, ASSAM
15	<a href="#">Crl.Pet./638/2024</a> WITH LCR 1 FILE(SCANNED COPY)	SMT. JULI HAZARIKA BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	K U AHMED MR. L GOGOI	MR. S C BISWAS(R-2) MS A DAS(R-2) MR. F A HASSAN (R-2) MS. U NANDA(R-2) MS. J GHOSH(R-2) PP, ASSAM
16	<a href="#">Crl.Pet./839/2024</a> WITH LCR 2 FILES(SCANNED COPY)	DULAL BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
17	<a href="#">Crl.Pet./854/2024</a> WITH LCR 1 FILE	HARIPRIYA BAISHYA AND ANR <b>Versus</b> DINA TALUKDAR	MR M KALITA MR. S H SAIKIA	MR. N UDDIN MR. S K CHHETRY
18	<a href="#">Crl.Pet./1056/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	LOVELY DEBROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F Z MAZUMDER	MR. J M A CHOUDHURY(R-2) PP, ASSAM L TUBIN (R-2) MR. L P BORAH (R-2)
19	<a href="#">Crl.Pet./1483/2024</a> FIXED	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE MS. A SULTANA	PP, ASSAM
20	<a href="#">Crl.Pet./1496/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RAJESH TUMUNG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA	MR. A DHAR MS. D GHOSH MS N DEKA N R SURANA MS H BETALA MS. A HUSSAIN MR. I CHAKMA MR. S. K. CHAKMA MR. A.K. HAJONG PP, ASSAM
21	<a href="#">Crl.Pet./1517/2024</a>	GAURAV UPADHYAYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

**BAIL HEARING (BA)**

22	<a href="#">Bail Appln./3841/2024</a> B/O	JAMANUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B P BORAH MR. U S BORA MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
23	<a href="#">Bail Appln./80/2025</a> FIXED	DIGANTA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. R K NATH MR. K SINGHA	PP, ASSAM
<b>BAIL HEARING</b>				
24	<a href="#">AB/2389/2024</a> FIXED	AJGOR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
25	<a href="#">AB/2927/2024</a> FIXED	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
<b>WITH</b>				
26	<a href="#">AB/3033/2024</a>	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	PP, ASSAM
27	<a href="#">AB/2946/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	DIPAK CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MR. R BORA MS R MEDHI	PP, ASSAM
28	<a href="#">AB/3168/2024</a> FIXED	RUMAN BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
29	<a href="#">AB/3184/2024</a>	MONNAF ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S RAHMAN A S CHOUDHURY	PP, ASSAM
30	<a href="#">AB/3245/2024</a> FIXED	CHANDAN SARKAR <b>Versus</b> THE STATE OF ASSAM	MS. S G BARUAH MR. S K ROY MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
31	<a href="#">AB/3389/2024</a> FIXED	MOSTAQUE MD MOKSEDUR HASSAN @ MUSTAQA MD MOKSADUL HASSAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
32	<a href="#">AB/3402/2024</a> FIXED	KAMALA KANTA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	MR. S C BISWAS(INFORMANT) MR. P S BISWAS (INFORMANT) MS A BORAH(INFORMANT) PP, ASSAM
33	<a href="#">AB/3425/2024</a> WITH OFFICE NOTE, FIXED	SARIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	MR F Z MAZUMDER (INFORMANT) PP, ASSAM
34	<a href="#">AB/11/2025</a> FIXED	SRI MINARAM GOGOI @ MRINAL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR. R SARMA MR M.J. BHARALI	PP, ASSAM
35	<a href="#">AB/25/2025</a> FIXED	PRANJAL SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
<b>ORDERS</b>				
36	<a href="#">Crl.Rev.P./359/2024</a> WITH LCR 2 FILES, B/O	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
37	<a href="#">I.A.(Crl.)/1004/2024</a> AB 2149/2024(D/O) in AB/2149/2024	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	SAIFUL ISLAM	PP, ASSAM
38	<a href="#">I.A.(Crl.)/1144/2024</a> in Crl.Rev.P./274/2024	DEEP JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N BARUAH	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.Rev.P./274/2024</a>	DEEP JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N BARUAH	MR. B PATHAK (R-2) MR. B HAZARIKA (R-2) MR. V KUMAR (R-2) MR. T NATH (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1172/2024</a> <b>in</b> Crl.Rev.P./274/2024	DEEP JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N BARUAH	PP, ASSAM
39	<a href="#">I.A.(Crl.)/1254/2024</a> <b>in</b> Crl.Rev.P./11645/2024	DHANAMONI MOHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	RUBI GOGOI MS F HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./11645/2024</a> (Filing Number)	DHANAMONI MOHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	RUBI GOGOI	
40	<a href="#">Crl.Pet./1485/2024</a> FIXED	BIPLAB ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R SHARMA MR E AHMED MS P PHUKAN MISS R A CHOUDHURY	PP, ASSAM
41	<a href="#">Crl.Pet./1547/2024</a> FIXED	BISHAL JYOTI CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A H M R CHOUDHURY	PP, ASSAM
42	<a href="#">Crl.Pet./1607/2024</a> FIXED	PANKAJ GOGOI <b>Versus</b> DHIREN GOGOI AND ANR	MR. M AHMED MR. M M ZAMAN	PP, ASSAM
43	<a href="#">I.A.(Crl.)/10/2025</a> <b>in</b> AB/2017/2024	MRINAL GHOSH AND ORS <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH	MR M HALOI, SPL. PP, CBI SC, CBI
	<b>WITH</b> <a href="#">AB/2017/2024</a>	MRINAL GHOSH AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH	MR M HALOI, SPL. PP, CBI PP, ASSAM
44	<b>WITH</b> <a href="#">AB/1761/2024</a>	SWAPAN KR. BASUMATARY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	MR M HALOI, SPL. PP, CBI PP, ASSAM
45	<a href="#">I.A.(Crl.)/55/2025</a> <b>in</b> AB/3086/2024	ABDUS SATTAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">AB/3086/2024</a>	ABDUS SATTAR AND ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY (P-1) MR. K N CHOUDHURY MR. A M AHMED B DAS P. GHOSH (P- 1)	MR. M K HUSSAIN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025

9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/6444/2017</a> CAVT. NO. 1303/17	M/S. AIR TRANSPORT CORPORATION <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S N SARMA MR. T J MAHANTA MR.R J BORDOLOI MR.D SARAF MR. R ALI MR. R ALI MR. A BORUA MR.S S GUPTA	GA, ASSAM MR. B J TALUKDAR, ( ADDL. SENIOR G.A) MR. N ALAM MS. P R MAHANTA (R-1) MR.A K SARMA MR.S U AHMED S A BAKHTIAR (R-4) MS.D BARMAN FOR CAVEATOR
2	<a href="#">WP(C)/766/2019</a>	HEM CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MISS. M BORAH MR. B B BORAH MS L BARUAH	GA, ASSAM MR. S DUTTA SC, FOREST
3	<a href="#">WP(C)/1777/2019</a>	ABDUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	GA, ASSAM SC, REVENUE
4	<a href="#">WP(C)/3060/2019</a>	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. T KALITA MR S SARMA	GA, ASSAM
5	<a href="#">WP(C)/4499/2020</a>	ASHOK DAS <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 6 ORS	MR A C BORBORA MR. P N GOSWAMI MR. M SMITH MR. K P PATHAK MR. N BORPATRAGOHAIN MR. R R Gogoi	MS C MEDHI (R-5,6) GA, ASSAM MR. S NATH (R-5,6) MR D K SARMAH (R-1 TO 3) MR R DHAR (R-5,6) MS. A TALUKDAR (R-1 TO 3) MR D KALITA (R-1 TO 3) SC, I O C
6	<a href="#">WP(C)/3941/2021</a>	M/S GREENLEAF ENTERPRISES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM MRS. A GAYAN (R5) MR. D NATH (SR. GA, ASSAM,R-6) SC, AGRI. DEPARTMENT SC, GMC
7	<a href="#">WP(C)/554/2022</a> FIXED	M/S DRISHTI ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. U K NAIR MR R SINGHA	GA, ASSAM MR. A K RAY (R-3,4) MR. I GOGOI (R-3,4) MISS T DAS (R-3,4) SC, PWD



8	<a href="#">WP(C)/2505/2022</a> FIXED	SWETA MAZUMDAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM MS. S B CHOUDHURY (R-5) MR. S K DAS (R-5) MR. D CHAKRABARTY (r-2,3,4)
9	<a href="#">WP(C)/3952/2022</a>	MOTI LAL SIPANI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	MR K P PATHAK, SC, APDCL (R-2,4) MR. T J MAHANTA MS. P BHATTACHARYA SC, APDCL MR. A BORUA (r-5) MR B DEORI, GA, ASSAM (R-1) MR A DAS, SC, PGCIL (R-3) SC, AEGCL
10	<a href="#">WP(C)/6107/2022</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR. P K TIWARI(R-2,3,4,5,6) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. A R GOGOI(R-2,3,4,5,6) MR. U PATHAK(R-2,3,4,5,6) MR. N GAUTAM (R-8) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/39/2025</a> <b>in</b> WP(C)/6107/2022	PEOPLE FOR CATTLE IN INDIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. P MAHANTA MS. M DAS	MR. K N CHOUDHURY MR. P K TIWARI MS. PADMINI BARUA DY.S.G.I. SC, FOREST
11	<a href="#">WP(C)/6571/2022</a> CAVT. NO.10572/022,	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r-6 to 16) MR. A PHUKAN, SC, GAD MR. D J KAPIL (r-6 to 16) SC, GAD MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
	<b>WITH</b> <a href="#">I.A.(Civil)/3123/2022</a> <b>in</b> WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
12	<a href="#">WP(C)/7324/2022</a> B/O	MD. ARIF ANSARI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM MR. A K GUPTA (R6) MR. R S MISHRA (R6) SC, REVENUE
13	<a href="#">WP(C)/618/2023</a>	SIPL INFRACON <b>Versus</b> THE NATIONAL HYDRO ELECTRIC POWER CORPORATION PRIVATE LTD. (NHPC) AND 5 ORS.	MR. S K GHOSH MS F AHMED N CHAUDHURY	MR. P K TIWARI (R-1,2,3,4,5) MR. S K GHOSH MR. A R GOGOI (R-1,2,3,4,5) DY.S.G.I.
14	<a href="#">WP(C)/955/2023</a>	RANJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	GA, ASSAM SC, GMC
15	<a href="#">WP(C)/1624/2023</a>	M D BHARALI AND 3 ORS <b>Versus</b> TENGAPANI DEURI BOLIABABA THAN PARICALANA SAMITY AND 8 ORS	MS N MAHANTA N GAUTAM MR. R CHOUDHURY	GA, ASSAM MR. S K DEORI (R-1,2) MS. SOMILA (R-1,2) SC, WPT AND BC

16	<a href="#">WP(C)/2830/2023</a>	VARAHA LIVESTOCK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	M PATHAK MR. P K DAS	GA, ASSAM DR. P K GOSWAMI MR A BARMAN SC, A.H and V. DEPT.
17	<a href="#">WP(C)/3576/2023</a>	GYAN SAGAR FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	SC, GMC SC, FOREST
18	<a href="#">WP(C)/4306/2023</a>	M/S S D CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. M BISWAS MR. D BORAH S K DAS	MRS. A GAYAN DY.S.G.I.
19	<a href="#">WP(C)/4319/2023</a>	RABIN CHANDRA NAG <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV R SARMA	SC, HEALTH
20	<a href="#">WP(C)/4545/2023</a>	ANANTA LAL YADAV <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
21	<a href="#">WP(C)/4623/2023</a>	SHYAMAL CHANDRA PANDIT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	SC, HEALTH
22	<a href="#">WP(C)/4662/2023</a>	DISPUR BAROWARI PUJA SAMITI AND JYOTI KALA KENDRA AND ANR <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S P ROY JYOTISH DAS MS P DEY	SC, GMC
23	<a href="#">WP(C)/5456/2023</a>	AMAR KR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
24	<a href="#">WP(C)/7369/2023</a>	MAHTABUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. T DEURI MR D S DEKA	SC, P AND R.D. GA, ASSAM MRS. R DEVI DY.S.G.I.
25	<a href="#">WP(C)/7428/2023</a>	ILIMA SIKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
26	<a href="#">WP(C)/7514/2023</a>	KALU KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM SC, FINANCE SC, PWD
27	<a href="#">WP(C)/7573/2023</a>	HAZERA BEWA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N PATHAK	GA, ASSAM SC, REVENUE
28	<a href="#">WP(C)/7582/2023</a>	HARI KISHAN AND ANR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH	SC, DRI SC, CUSTOMS
29	<a href="#">WP(C)/527/2024</a> FIXED	MD. MOFIQUDDIN HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	GA, ASSAM SC, REVENUE
30	<a href="#">WP(C)/808/2024</a>	ZIABUR RAHMAN KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
31	<a href="#">WP(C)/1436/2024</a>	UNION OF INDIA AND 3 ORS. <b>Versus</b> STATE OF ASSAM AND 14 ORS.	MR H GUPTA	GA, ASSAM MR. A MANNAF (R-11,12,14) MR P KATAKI (R-9,10,13) MR. A DEKA (r-7,8,15) MD A S ALI (R-11,12,14) SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. B K DEKA (r-7,8,15)
32	<a href="#">WP(C)/2865/2024</a>	SRI DINESH KUMAR SHARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.

33	<a href="#">WP(C)/2870/2024</a>	SOM HEMBROM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, BTC SC, REVENUE
34	<a href="#">WP(C)/3258/2024</a>	MAHESWAR PRASAD <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K SHARMA MR H BARUAH MR P BORAH MR P P PHUKAN MR. A AHAD	GA, ASSAM SC, REVENUE SC, FOREST
<b>WITH</b>				
35	<a href="#">WP(C)/3211/2024</a>	DAMODAR OJHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM SC, FOREST SC, REVENUE
<b>WITH</b>				
36	<a href="#">WP(C)/3222/2024</a>	JOI KISHORE PRASAD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM SC, FOREST SC, REVENUE
37	<a href="#">WP(C)/3296/2024</a>	JESMINA KHATUN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. S ROY MS F N ZAMAN	GA, ASSAM SC, REVENUE
38	<a href="#">WP(C)/3323/2024</a>	RANJIT SOREN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, BTC SC, REVENUE
39	<a href="#">WP(C)/3393/2024</a>	TNS EXPRESS PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH	SC, FINANCE AND TAXATION
40	<a href="#">WP(C)/3546/2024</a>	DHIRAJ DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR P BORAH	GA, ASSAM SC, REVENUE
41	<a href="#">WP(C)/3979/2024</a>	PRADIP KALITA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K DAS MR. P BORDOLOI MR. M ALAM MR. M J GOGOI	GA, ASSAM SC, RAILWAY SC, REVENUE
<b>WITH</b>				
42	<a href="#">WP(C)/8426/2022</a>	BALEN KALITA AND 4 ORS <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
43	<a href="#">WP(C)/4083/2024</a> CAVT. NO.07542/024,	N F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION, LUMDING DIVISION <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S K BEHARA	MR. B SHARMA (FOR CAVEATOR) DY.S.G.I.
44	<a href="#">WP(C)/4220/2024</a>	HILAL UDDIN BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, CO OP MR. K R PATGIRI (R-5,6) MR. M KHAN(R-7) MR A K DAS (R-7) MS K BARMAN(R-5,6) MS J AKTAR(R-7)
45	<a href="#">WP(C)/5426/2024</a>	MOUSHUMI BHATTACHARJEE AND ANR <b>Versus</b> UNION OF INDIA AND ORS	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
46	<a href="#">WP(C)/6199/2024</a> FIXED	ARABINDA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM MR. M SHARMA (R-4,5) MS. S YASMIN(R-4,5)

**ORDERS**

47 <a href="#">WP(C)/1391/2014</a> FIXED	MD. ALTAB HUSSAIN and 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA GA, ASSAM MR. P J PHUKAN MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT.
48 <a href="#">WP(C)/5943/2016</a>	DEBEN THAOSEN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.I CHOUDHURY MR.A K BARUAH MS.T JINI	GA, ASSAM MR.Y DOLOI(R- 1-4 & 8) MR.B CHAKRABORTY(R-7) SC, PWD (ROADS) MS.P SARMAH R-7 MR.S CHAKRABARTY(R-7) MS.P HAZARIKA(R-7) ADDL. AG, ASSAM
49 <b>WITH</b> <a href="#">WP(C)/2515/2013</a>	DEBEN THAOSEN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S S DEY MR.R S CHAUHAN MR. S BISWAKARMA MR.P K BRAHMA	SC, PWD
50 <a href="#">WP(C)/8427/2018</a>	DHANANJAY RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA MR. T N SRINIVASAN	SC, PWD
51 <a href="#">WP(C)/290/2020</a>	RAJU SHARMA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B P SINHA	GA, ASSAM MR. B CHETRI (R-7) MR. D NATH (R-10 & R-11) N NEOG(R-6) L BANIK (R-6) DOLI BORA (R-7) MR. R R BAISHYA(R-6) SC, PCB SC, G M D A SC, GMC
52 <a href="#">WP(C)/3575/2020</a>	ANURAG PODDAR <b>Versus</b> THE UNIVERSITY GRANTS COMMISSION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI MR. S K GUPTA	SC, U G C
<b>HEARING</b>			
53 <a href="#">WP(C)/1709/2023</a> FIXED	BIJON DAS AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N ALAM MR K JAIN	SC, PWD ROAD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[CIVIL BENCH- III, IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/90/2014</a> FIXED	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A ROSHID MR.A MOBARAQUE	GA, ASSAM MR. P N GOSWAMI SC, P H E
<b>ADMISSION</b>				
2	<a href="#">WP(C)/5075/2016</a>	BEDABRATA BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1268/2016</a> <b>in</b> <a href="#">WP(C)/5075/2016</a>	BEDABRATA BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
3	<a href="#">WP(C)/3480/2018</a>	M/S. SYNPACK FINANCE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN MR. P K PODDAR	GA, ASSAM MR. N N B CHOUDHURY (R6) MR. S BORTHAKUR (R4, R5) MR. L N DIHINGIA MR. A K SAHU MR D P SAHU (R6) MR. D GOGOI (R4, R5) MR. J ABBAS (R4, R5) MR. M DEWAN (R6) SC, REVENUE
4	<a href="#">WP(C)/8681/2018</a>	NITAI SINGHA AND 30 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. S CHOWDHURY	SC, CO OP
5	<a href="#">WP(C)/8710/2018</a>	PURNIMA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR P K SINGHA MR. B PHUKAN MR D K MEDHI	GA, ASSAM SC, REVENUE
6	<a href="#">WP(C)/1827/2019</a>	AKHTAR HUSSAIN <b>Versus</b> THE GUWAHATI MUNICIPAL CORPN.	MR. S KATAKI MR. A N CHOWDHURY MR R M DAS MS. R DUTTA	SC, GMC
7	<a href="#">WP(C)/1840/2019</a>	M/S. MAHIBUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B RAHMAN MR. A SARMA MR. S CHOWDHURY	GA, ASSAM SC, F C I
8	<a href="#">WP(C)/1891/2019</a>	BALINDRA KUMAR DAS <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR J ISLAM MR. M R ISLAM	GA, ASSAM SC, APDCL

9	<a href="#">WP(C)/1064/2020</a>	PRANAB JYOTI PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR H BARUAH MR P P PHUKAN	MR. K N CHOUDHURY GA, ASSAM MR. S K DAS (R-2,3,4) MR. R DUBEY (R5) MR. J PATOWARY MS. A B KAYASTHA (R5) MR. A N I HUSSAIN (R5) MR R KARIM(R-2,3,4) MR D BARMAN (R-2,3,4) MR. S BARUAH, SC, PCBA
10	<a href="#">WP(C)/2541/2021</a>	M/S SHIVAM PIPE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	SC, FINANCE AND TAXATION
11	<a href="#">WP(C)/5443/2021</a> WITH W.A./112/2021(D/O), WITH WP(C)/7261/2015(D/O) AND WITH WP(C)/4733/2015(D/O)	THE JANIA ANCHALIK HIGH SCHOOL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. S UPADHAY	MR K P PATHAK (R NO. 4) GA, ASSAM MR. S BORA (R NO.5) MR. R MAZUMDAR (SC, SECONDARY EDU. DEPT, R-4) SC, REVENUE
12	<a href="#">WP(C)/29/2023</a>	NIBHA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. S B CHOUDHURY M DAS MR. S K DAS	SC, P AND R.D. GA, ASSAM M DAS (R-8) M DAS (R-8)
13	<a href="#">WP(C)/239/2023</a> FIXED AT 2:00 P.M., BY SLIP	ABDUL KASHEM AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R SIKDAR MR. D HUSSAIN MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, REVENUE
14	<a href="#">WP(C)/791/2023</a>	NAZIRUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, FOREST SC, REVENUE
15	<a href="#">WP(C)/1974/2023</a>	SMTI. SIRINJANA BARUA AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. A DHAR (r-4,5) MISS S ROY (r-5) MD F FARIDI (r-4,5) DY.S.G.I. GA, AP
16	<a href="#">WP(C)/3015/2023</a>	SAYADA MORJINA KHATUN <b>Versus</b> INDIAN OIL CORPORATION LTD AND 8 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, I O C SC, FOREST
17	<a href="#">WP(C)/3405/2023</a>	AMBIYA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM MS G HAZARIKA,SC, REVENUE & DM DEPARTMENT, ASSAM (R- 1) MR. N GOSWAMI, GOVT. ADVOCATE, ASSAM (R-3TO 5) MR A CHALIHA, SC, FINANCE DEPARTMENT,( R-2) SC, REVENUE SC, FINANCE
18	<a href="#">WP(C)/3890/2023</a>	ANAMUL HOQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE
19	<a href="#">WP(C)/3999/2023</a>	GAUTAM DUTTA AND 11 ORS <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	SC, HEALTH AND F W
20	<a href="#">WP(C)/4165/2023</a>	MD. SIDDIK ALI AND 6 ORS. <b>Versus</b> STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM SC, REVENUE SC, K A A C
21	<a href="#">WP(C)/4372/2023</a>	SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE

22	<a href="#">WP(C)/4704/2023</a>	PRADIP KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
23	<a href="#">WP(C)/4710/2023</a>	ASHOK KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
24	<a href="#">WP(C)/4752/2023</a>	M/S BRIKSHYA OFFSET PRESS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA	SC, P AND R.D. GA, ASSAM SC, FINANCE
25	<a href="#">WP(C)/4765/2023</a>	M/S BY THE WAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S SHARMA	SC, GMC
26	<a href="#">WP(C)/4958/2023</a>	ABDUL BAREK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM
27	<a href="#">WP(C)/4976/2023</a>	MEGHNAD CHAKRABORTY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MR S BORA MR. H R DAS	SC, HEALTH
28	<a href="#">WP(C)/5073/2023</a>	NAMITA HAZARIKA BORA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. J KALITA MR. N J GOGOI M.A. BEGUM	SC, P AND R.D. GA, ASSAM MR. S BARUAH
29	<a href="#">WP(C)/5116/2023</a> WITH OFFICE NOTE	SMTI. (DR) JUTITARA DAS <b>Versus</b> THE PRINCIPAL JUDGE AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS MR. A BHATTACHARYA (r-2) MR. A BHATTACHARJEE (r-2) MS ANKITA SAHARIA (r-2) MR S PAUL SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/3240/2024</a> <b>in</b> WP(C)/5116/2023	SMTI. (DR) JUTITARA DAS <b>Versus</b> THE FAMILY COURT,	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS
30	<a href="#">WP(C)/5503/2023</a>	RABINDRA CHHAWCHHARIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
31	<a href="#">WP(C)/5505/2023</a>	JITEN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS K GOSWAMI MS S CHAKRABORTY	SC, AGRI. DEPARTMENT
32	<a href="#">WP(C)/5528/2023</a>	SANTANU BARKATOKY AND 5 ORS. <b>Versus</b> ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
33	<a href="#">WP(C)/5553/2023</a>	ZAKIR HUSSAIN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	SC, P AND R.D. GA, ASSAM SC, REVENUE
34	<a href="#">WP(C)/6071/2023</a>	SUSHIL AGARWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR G N SAHEWALLA (R-5) GA, ASSAM MD ASLAM (R-5) MR. A MOUR (R-5) MS. S KATAKEY (R-5) MS. S. TODI (R-5) MR H K SARMA SC, TINSUKIA MUNICIPAL BOARD
35	<a href="#">WP(C)/6094/2023</a>	HABIBAR RAHMAN AND ANR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A T SARKAR	GA, ASSAM SC, NHAI MR. B DEKA (r-1) MR. D GOGOI (r-8) DY.S.G.I. SC, BTC SC, REVENUE



36	<a href="#">WP(C)/6141/2023</a>	DILIP SAHU AND 2 ORS <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MS. P CHAKRABORTY MS. A DAS	SC, K A A C
37	<a href="#">WP(C)/6322/2023</a>	MS SURYA BUSINEES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION
38	<a href="#">WP(C)/7306/2023</a>	MUNJUWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, FINANCE SC, REVENUE
39	<a href="#">WP(C)/7354/2023</a>	MD. MAJIBAR RAHMAN AND 68 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN	GA, ASSAM SC, BTC SC, REVENUE SC, FOREST
<b>ORDERS</b>				
40	<a href="#">Cont.Cas(C)/399/2019</a>	JITEN BORAH <b>Versus</b> M. MEDHI	MR. P K MEDHI MR. P SAIKIA	
41	<a href="#">Cont.Cas(C)/416/2020</a>	SUBANSIRI WELFARE SOCIETY AND ANR. <b>Versus</b> RABINDRA PANWAR, IAS	MR P KOULI MR DEBA SARMAH	
42	<a href="#">Cont.Cas(C)/85/2023</a>	KULAI DAS <b>Versus</b> MRS. KABERI SHARMA AND ANR	MR H K MAHANTA	MR S BORTHAKUR (R2) MR M CHETIA (R1) MR. R TALUKDAR (R1) MR P H KONWAR (R2)
43	<a href="#">Cont.Cas(C)/321/2023</a>	LAL FAKIR <b>Versus</b> MANAS DAS AND ANR	MR. A M AHMED MR. M K HUSSAIN P. GHOSH	MR. R K D CHOUDHURY(r-1) MS. L DEVI(r-1)
44	<a href="#">Cont.Cas(C)/322/2023</a>	SADDAM HUSSAIN <b>Versus</b> MANAS DAS AND ANR	MR. A M AHMED MR. M K HUSSAIN P. GHOSH	MR. R K D CHOUDHURY MS. L DEVI
45	<a href="#">Cont.Cas(C)/379/2023</a>	SIDDIQUE ABDUL RAHIM <b>Versus</b> DHRUBAJYOTI HAZARIKA	MR. M U MONDAL MR. A WAHAB MR A ALIM SK	
46	<a href="#">Cont.Cas(C)/683/2023</a>	DIPAK KUMAR RARA <b>Versus</b> PABAN KR. BARTHAKUR AND 4 ORS	MR. D K JAIN	MS. M DEVI (R1) MR. A DAS (R1)
47	<a href="#">Cont.Cas(C)/29/2024</a>	SAMRAT DAS <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND 3 ORS	MR. B K SEN MR F HAQUE	MR. D SAIKIA (R-3) MS. N BORDOLOI (R-3)
48	<a href="#">Review.Pet./123/2024</a> WITH WP(C)/4597/2023 (D/O), FIXED	DIPALI BOSUMATARI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.
49	<a href="#">I.A.(Civil)/2809/2024</a> FIXED in WP(C)/5615/2023 <b>WITH</b> <a href="#">WP(C)/5615/2023</a>	RAM CHANDRA SAHANI <b>Versus</b> ANUPAM GHOSH AND 3 ORS	MD. I HUSSAIN	GA, ASSAM MR. S K SINGH MR B PUSHILAL
		ANUPAM GHOSH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM MD. I HUSSAIN (R-4) H M S ELAHI (R-4)
<b>HEARING</b>				
50	<a href="#">WP(C)/217/2023</a> FIXED	RAJIB ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J KALITA MS. S. KAR	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
5)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
6)	J SHARMA	20-01-2025	To	27-01-2025
7)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
8)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
9)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
10)	MR. M K SHARMA	22-01-2025	To	28-01-2025
11)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
12)	MR. M DUTTA	23-01-2025	To	28-01-2025
13)	MR S C PANDIT	23-01-2025	To	30-01-2025
14)	MR. B K DAS	05-02-2025	To	28-02-2025
15)	MS. P DAS	05-02-2025	To	28-02-2025